

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                          | E-Filing No              |
|----|-------------------|--|------------------------------|---|--------------------------|
| 1  | D-BLAPL/2151/2026 | NIHAR RANJAN HATI @ PAPU<br>VS<br>STATE OF ODISHA    | ASIT KUMAR JENA<br>VS        | INDUSTRIAL ESTATE PS /267 /2025<br>()<br>//   |                          |
| 2  | D-BLAPL/2152/2026 | RUPALI @ PUSPALATA SUNDARAY<br>VS<br>STATE OF ODISHA | PRAFULLA KUMAR KHATEI<br>VS  | KHURDA MODEL /17 /2026<br>()<br>//            |                          |
| 3  | D-BLAPL/2154/2026 | GANDHIA PRADHAN<br>VS<br>STATE OF ODISHA             | JYOTIRMAYA SAHOO<br>VS       | / /0<br>()<br>//                              |                          |
| 4  | D-BLAPL/2157/2026 | SANATAN NAYAK<br>VS<br>STATE OF ODISHA               | SANTOSH KUMAR MAHANTY<br>VS  | PATTAPUR (DIGAPAHANDI) /514 /2025<br>()<br>// | AOD20240000242C202600012 |
| 5  | D-BLAPL/2158/2026 | JITENDRIYA BANCHHOR @ DHANA<br>VS<br>STATE OF ODISHA | RAJESH KUMAR MAHAPATRA<br>VS | BHEDEN /80 /2025<br>()<br>//                  | AOR20220001639C202600003 |
| 6  | D-BLAPL/2159/2026 | BHOLE GOSWAMI<br>VS<br>STATE OF ODISHA               | SUCHIT KUMAR NAYAK<br>VS     | / /0<br>()<br>//                              |                          |
| 7  | D-BLAPL/2162/2026 | MADAN KHATUA<br>VS<br>STATE OF ODISHA                | BIBHUTI RANJAN MOHANTY<br>VS | BAUNISUNI /162 /2025<br>()<br>//              |                          |
| 8  | D-BLAPL/2163/2026 | RINKU TARIA<br>VS<br>STATE OF ODISHA                 | BIBHUTI RANJAN MOHANTY<br>VS | / /0<br>()<br>//                              |                          |
| 9  | D-BLAPL/2169/2026 | PINKI BHUE @ PINKI EKKA<br>VS<br>STATE OF ODISHA     | SUSANTA KUMAR SAHU<br>VS     | JUJUMURA /173 /2025<br>()<br>//               |                          |
| 10 | D-BLAPL/2171/2026 | ADITYA NARAYAN DAS<br>VS<br>STATE OF ODISHA          | MAMATA BISWAL<br>VS          | NISCHINTAKOILI /171 /2025<br>()<br>//         |                          |
| 11 | D-BLAPL/2172/2026 | ARJUN CHARAN PALEI<br>VS<br>STATE OF ODISHA          | PRATIK NAYAK<br>VS           | / /0<br>()<br>//                              |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No              |
|----|-------------------|--|------------------------------|---|--------------------------|
| 12 | D-BLAPL/2173/2026 | BILASH CHANDRA RAJ<br>VS<br>STATE OF ODISHA                  | SUJIT KUMAR DAS<br>VS        | CYBER CRIME AND ECO. OFFENCE, CUTTACK<br>() | AOR20220001298C202600003 |
| 13 | D-BLAPL/2175/2026 | MANORANJAN RAY<br>VS<br>STATE OF ODISHA                      | SUJIT KUMAR DAS<br>VS        | ED, BHUBANESWAR /8 /2016<br>()              | AOR20220001298C202600004 |
| 14 | D-BLAPL/2178/2026 | MANDANGI MANGULU @ MANGULU MANDANGI<br>VS<br>STATE OF ODISHA | PRASANNA KUMAR MISHRA<br>VS  | RAMANAGUDA /90 /2025<br>()                  |                          |
| 15 | D-BLAPL/2179/2026 | PAPU MALLIK<br>VS<br>STATE OF ODISHA                         | DALIRANI BEHURAY<br>VS       | SORO /356 /2025<br>()                       |                          |
| 16 | D-BLAPL/2180/2026 | SUDHIR KHATUA<br>VS<br>STATE OF ODISHA                       | JUGALA KISHORE PANDA<br>VS   | BOUDH /146 /2023<br>()                      |                          |
| 17 | D-BLAPL/2181/2026 | RAJESH @ SUSIL NAIK @ SUSHIL NAIK<br>VS<br>STATE OF ODISHA   | JUGALA KISHORE PANDA<br>VS   | COLLIERY /593 /2025<br>()                   |                          |
| 18 | D-BLAPL/2195/2026 | TUNU PADHIHARI<br>VS<br>STATE OF ODISHA                      | RAMESH CHANDRA ROUT<br>VS    | RAJNAGAR /441 /2025<br>()                   |                          |
| 19 | D-BLAPL/2196/2026 | RAJA NAYAKAR<br>VS<br>STATE OF ODISHA                        | SATYA NARAYAN MISHRA 4<br>VS | //<br>()                                    | AOR20220001615C202600011 |
| 20 | D-BLAPL/2198/2026 | KHAGA @ KHAGAPATI RANA<br>VS<br>STATE OF ODISHA              | SUSHANTA KUMAR JOSHI<br>VS   | SINDHIKELA PS /218 /2025<br>()              |                          |
| 21 | D-BLAPL/2202/2026 | OMKAR SUNA @ BHALA @ OM @ BHOLA<br>VS<br>STATE OF ODISHA     | SUSANTA KUMAR TRIPATHY<br>VS | SINDHIKELA PS /290 /2023<br>()              |                          |
| 22 | D-BLAPL/2205/2026 | GANESWAR SAHOO<br>VS<br>STATE OF ODISHA                      | BIJAYA KUMAR DASH<br>VS      | TALCHER TOWN /1282 /2025<br>()              |                          |
| 23 | D-BLAPL/2207/2026 | NAKUL @ SUSANTA GHARAMI                                      | SUBHASISH DAS                | MOTU /45 /2022                              |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL      | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                                | E-Filing No              |
|----|-------------------|---------------------------|---------------------------|---|--------------------------|
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 24 | D-BLAPL/2209/2026 | TANMAYA KUMAR MALIK       | SMRUTI RANJAN DASH        | CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /31 /2025 |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 25 | D-BLAPL/2211/2026 | DEBARAJ BURUDI            | MANGU NANDY               | Judambo /8 /2025                                    |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 26 | D-BLAPL/2212/2026 | MANAS KHANDAYATRAY        | SOMANATH MITRA            | / /0  |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 27 | D-BLAPL/2213/2026 | UTTAM KUMAR GHOSH         | RAMANI KANTA PATTANAIAK   | PLANTSITE /1139 /2025                               |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 28 | D-BLAPL/2214/2026 | IRMA KABASI @ ERMA KAWASI | RAJIB LOCHAN PATTNAIK     | KALIMELA /166 /2024                                 |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 29 | D-BLAPL/2215/2026 | TUNA DAS                  | SK. ZAFARULLA             | RAMACHANDI /12 /2026                                |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 30 | D-BLAPL/2224/2026 | ABHISHEK RAI              | SANJUKTA MUNDA            | //  | AOR20220002621C202600002 |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 31 | D-BLAPL/2228/2026 | DEBASISH NAYAK            | ARJUNA CHARANA BEHERA     | / /0  |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 32 | D-BLAPL/2230/2026 | SAMBIT SAHU @ BABA        | SMRUTI RANJAN ROUT        | ANGUL TOWN /972 /2025                               |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 33 | D-BLAPL/2231/2026 | MOHAN RAO NIRIKI          | ANANTA NARAYAN PATTANAYAK | NANDAPUR /75 /2025                                  |                          |
|    |                   | VS                        | VS                        | ()  |                          |
|    |                   | STATE OF ODISHA           |                           | //  |                          |
| 34 | D-BLAPL/2232/2026 | SASHIKANTA SARANGI        | BIJAYA KUMAR RAGADA       | BADMAL /134 /2020                                   |                          |
|    |                   | VS                        | VS                        | ()  |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No              |
|----|-------------------|--|------------------------------|---|--------------------------|
| 35 | D-BLAPL/2236/2026 | STATE OF ODISHA<br>GANESH MAHALLIK<br>VS                         | CHITTA RANJAN PATTNAIK<br>VS | //<br>/ /0<br>()                            |                          |
| 36 | D-BLAPL/2238/2026 | STATE OF ODISHA<br>SANTOSH KUMAR PARIDA<br>VS                    | PRADEEP KUMAR PRADHAN<br>VS  | //<br>/ /<br>()                             | AOR20220002672C202600004 |
| 37 | D-BLAPL/2240/2026 | STATE OF ODISHA<br>SHANKARLAL SUNA<br>VS                         | SRITAM KUMAR NAYAK<br>VS     | //<br>BHEDEN /279 /2025<br>()               |                          |
| 38 | D-BLAPL/2241/2026 | STATE OF ODISHA(VIG.)<br>BHIMA KISSAN<br>VS                      | AMLAN SHAKTI PAUL<br>VS      | //<br>REAMAL /349 /2025<br>()               |                          |
| 39 | D-BLAPL/2244/2026 | STATE OF ODISHA<br>RABIN SATAPATHY<br>VS                         | AMLAN SHAKTI PAUL<br>VS      | //<br>PAHALA /80 /2025<br>()                |                          |
| 40 | D-BLAPL/2247/2026 | STATE OF ODISHA<br>PRASANTA NAYAK @ PODA MASTER @ PRASHANT<br>VS | ADHAR MOHANTY<br>VS          | //<br>TIGIRIA /76 /2023<br>()               |                          |
| 41 | D-BLAPL/2248/2026 | STATE OF ODISHA<br>BIJAY MOHANTY<br>VS                           | PRASANTA KUMAR SAHOO<br>VS   | //<br>BANSADA /116 /2025<br>()              |                          |
| 42 | D-BLAPL/2249/2026 | STATE OF ODISHA<br>SAKTI RANJAN RAYGURU<br>VS                    | SANJIB KUMAR BHANJADEO<br>VS | //<br>INDUSTRIAL ESTATE PS /247 /2025<br>() |                          |
| 43 | D-BLAPL/2253/2026 | STATE OF ODISHA<br>BIJAY KUMAR PANDA<br>VS                       | SANJIB KUMAR BHANJADEO<br>VS | //<br>/ /0<br>()                            |                          |
| 44 | D-BLAPL/2254/2026 | STATE OF ODISHA<br>BASANTA DAS @ BASANTA BEHERA<br>VS            | GOUTAM CHARAN ROUT<br>VS     | //<br>NIALI /607 /2025<br>()                |                          |
| 45 | D-BLAPL/2256/2026 | STATE OF ODISHA<br>JYOTIPRAKASH DALAPATI<br>VS                   | DEBASISH SAMAL<br>VS         | //<br>REMUNA /236 /2025<br>()               |                          |
|    |                   | STATE OF ODISHA  |                              | //  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No              |
|----|-------------------|---|------------------------------|---|--------------------------|
| 46 | D-BLAPL/2258/2026 | MUKESH NAG @ MUKESH NAGABANSHA<br>VS<br>STATE OF ODISHA | SANJIB KUMAR BHANJADEO<br>VS | RAYAGADA TOWN /319 /2025<br>()<br>//        |                          |
| 47 | D-BLAPL/2259/2026 | BIKASH SETHI @ SETHY<br>VS<br>STATE OF ODISHA           | BIBHUTI BHUSAN SWAIN<br>VS   | COLLIERY /605 /2025<br>()<br>//             |                          |
| 48 | D-BLAPL/2260/2026 | SESHADEBA @ SESHDEV<br>VS<br>STATE OF ODISHA            | SANJIB KUMAR BHANJADEO<br>VS | AMBADOLA /98 /2025<br>()<br>//              |                          |
| 49 | D-BLAPL/2263/2026 | BIRANCHI BEHERA<br>VS<br>STATE OF ODISHA                | OM PRAKASH SARAN<br>VS       | DHENKANAL SADAR /15 /2026<br>()<br>//       | AOR20220000371C202600012 |
| 50 | D-BLAPL/2265/2026 | JAGA @ PURNA CHANDRA DAS<br>VS<br>STATE OF ODISHA       | PRADEEP KUMAR PRADHAN<br>VS  | //<br>()<br>//                              | AOR20220002672C202600005 |
| 51 | D-BLAPL/2267/2026 | SUMANTA GADNAYAK @ SETHI<br>VS<br>STATE OF ODISHA       | BHARAT BHUSAN ROURAY<br>VS   | KHAMAR /1 /2026<br>()<br>//                 |                          |
| 52 | D-BLAPL/2269/2026 | KANHA @ KANHA CHARAN SWAIN<br>VS<br>STATE OF ODISHA     | CHIRANJIB ROUT<br>VS         | JHARSUGUDA /587 /2025<br>()<br>//           |                          |
| 53 | D-BLAPL/2272/2026 | SANGRAM SETHI<br>VS<br>STATE OF ODISHA                  | SUDHANSU SEKHAR DASH<br>VS   | PATTAMUNDAI MODEL /385 /2025<br>()<br>//    |                          |
| 54 | D-BLAPL/2277/2026 | SK. SHAMSUR<br>VS<br>STATE OF ODISHA                    | ABHISHEK DASH<br>VS          | SPL.TASK FORCE /24 /2025<br>()<br>//        |                          |
| 55 | D-BLAPL/2278/2026 | KUNA SAHOO<br>VS<br>STATE OF ODISHA                     | AMLAN SHAKTI PAUL<br>VS      | BALIANTA P.S. /437 /2025<br>()<br>//        |                          |
| 56 | D-BLAPL/2281/2026 | SUMAN<br>VS<br>STATE OF ODISHA                          | RAJ KUMAR ROUT<br>VS         | KHURDA ROAD G.R.P.S. /146 /2025<br>()<br>// |                          |
| 57 | D-BLAPL/2287/2026 | MUNA KALANDI  | MANASI MOHAPATRA             | //  | AOD20230000932C202600001 |

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2026**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b> | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|-----------------------------|--------------------------------|-----------------------------|--------------------|
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 58        | D-CMAPL/2878/2026        | RASHMI RANJAN DASH          | ADV.                           | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | GITANJALI DASH              |                                | //                          |                    |
| 59        | D-CMP/2694/2026          | SUDHANSU MOHAN MISHRA       | SOUMYAKANTA MAHAPATRA          | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 60        | D-CMP/2720/2026          | SANTOSH MAJHI               | AJIT CH MOHAPATRA              | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | SUDARSHAN MAJHI             |                                | //                          |                    |
| 61        | D-CMP/2783/2026          | SACHIDANANDA SAMAL          | KSHIROD KUMAR ROUT             | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | BIPIN BIHARI SAMAL          |                                | //                          |                    |
| 62        | D-CMP/2841/2026          | AMARESH KUMAR SAMANTA       | AMIYA KUMAR MOHANTY (A)        | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA             |                                | //                          |                    |
| 63        | D-CMP/2846/2026          | SARAT PATRA                 | AMITAV TRIPATHY                | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | KUMA PATRA                  |                                | //                          |                    |
| 64        | D-CMP/2894/2026          | HAREKRUSHNA KHAMARI         | SAILAZA NANDAN DAS             | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | PADMALOCHAN KHAMARI         |                                | //                          |                    |
| 65        | D-CMP/2899/2026          | REETA ROHI DAS              | AMIT PRASAD BOSE               | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | NILANDRI ROHI DAS           |                                | //                          |                    |
| 66        | D-CMP/2903/2026          | BIMAL KISHORE PADHI         | PRASANTA KUMAR SATAPATHY       | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | HEMALATA BEHERA             |                                | //                          |                    |
| 67        | D-CMP/2910/2026          | BASANTI TRIPATHY            | AJIT KUMAR TRIPATHY            | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |
|           |                          | VIRENDRA KHERIA             |                                | //                          |                    |
| 68        | D-CONTC/2687/2026        | PRANDEV DOCTOR PATRO        | ANUPAM DASH                    | //                          |                    |
|           |                          | VS                          | VS                             | 0                           |                    |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|----|-------------------|--|--------------------------|----------------------|--------------------------|
| 69 | D-CONTC/2692/2026 | YAMINI SARANGI, IAS<br>ASISH KUMAR DAS<br>VS   | TUSAR KUMAR MISHRA<br>VS | //<br>//<br>()       |                          |
| 70 | D-CONTC/2693/2026 | PARAG GUPTA, IAS<br>NIRANJAN MISHRA<br>VS  | ADV.<br>VS               | //<br>//<br>()       |                          |
| 71 | D-CONTC/2705/2026 | BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION ,HEADS OF DEPT.,BBSR<br>PRAFULLA KUMAR BEHERA<br>VS    | ADV<br>VS                | //<br>//<br>()       | AOR20220001525C202600003 |
| 72 | D-CONTC/2707/2026 | USHA PADHEE, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.<br>SANTOSH KUMAR DASH<br>VS               | ADV<br>VS                | //<br>//<br>()       | AOR20220001600C202600004 |
| 73 | D-CONTC/2708/2026 | SUBHA SARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT<br>MAHESWAR BEHERA<br>VS                    | SATRUGHNA DASH (A)<br>VS | //<br>//<br>()       | AOR20220001212C202600002 |
| 74 | D-CONTC/2709/2026 | CHANDRASEKHAR PADHI, ENGINEER IN CHIEF DEO IRRIGATION PROJECT, MAYURBHANJ//<br>MADHUSUDAN RANSINGH<br>VS | ADV<br>VS                | //<br>//<br>()       | AOR20220001525C202600001 |
| 75 | D-CONTC/2710/2026 | USHA PADHEE, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.<br>SUSIL KUMAR TANDI<br>VS                | ADV<br>VS                | //<br>//<br>()       | AOR20220001525C202600002 |
| 76 | D-CONTC/2711/2026 | USHA PADHEE, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT.<br>BIJAYA KUMAR DAS<br>VS                 | ADV.<br>VS               | //<br>//<br>()       |                          |
| 77 | D-CONTC/2712/2026 | BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA<br>PRADEEP KUMAR KABI<br>VS                     | ADV.<br>VS               | //<br>//<br>()       |                          |
| 78 | D-CONTC/2719/2026 | BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA<br>SIMA MISHRA<br>VS                            | ASHIM KISHOR PAL<br>VS   | //<br>//<br>()       |                          |
| 79 | D-CONTC/2727/2026 | MRUTUNJAY TRIPATHY, TAHASILDAR<br>GIRIDHARI BEHERA<br>VS   | ADV.<br>VS               | //<br>//<br>()       |                          |
|    |                   | ARAVIND AGRAWAL, IAS   |                          | //                   |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|----|-------------------|---|-------------------------------|----------------------|--------------------------|
| 80 | D-CONTC/2764/2026 | KISHOR CHANDRA PRADHAN<br>VS<br>GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>()             |                          |
| 81 | D-CONTC/2767/2026 | BASANTA KUMAR DEHURY<br>VS<br>GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>()             |                          |
| 82 | D-CONTC/2769/2026 | RAJESH KUMAR PRADHAN<br>VS<br>GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>()             |                          |
| 83 | D-CONTC/2770/2026 | NILAKANTHA PRADHAN<br>VS<br>GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>()             |                          |
| 84 | D-CONTC/2777/2026 | TUSARKANTI PANDA<br>VS<br>SIDDHARTHA DAS, I.A.S   | ADV.<br>VS                    | //<br>()             |                          |
| 85 | D-CONTC/2799/2026 | KARTIKESWAR SAHOO<br>VS<br>AMRIT RUTURAJ, COLLECTOR KHORDA  | ADV<br>VS                     | //<br>()             | AOD20250000498C202600006 |
| 86 | D-CONTC/2800/2026 | LOKANATH PRADHAN<br>VS<br>SANTOSH KUMAR NAYAK, MANAGING DIRECTOR ODISHA STATE COOPERATIVE MARKETING FEDERATION LIMITED                                  | ADV<br>VS                     | //<br>()             | AOR20220001586C202600007 |
| 87 | D-CONTC/2812/2026 | LAXMIDHAR DASH<br>VS<br>AJAY KUMAR PATRA, D.E.O, GANJAM   | ADV.<br>VS                    | //<br>()             |                          |
| 88 | D-CONTC/2817/2026 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL KUMHINDA BARGARH<br>VS<br>DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. | HOULI KUMAR SABA<br>VS        | //<br>()             | AOR20220001583C202600003 |
| 89 | D-CONTC/2820/2026 | RAMESH CHANDRA PRADHAN<br>VS<br>DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.                                       | AMIT KUMAR SAA<br>VS          | //<br>()             | AOR20220001583C202600004 |
| 90 | D-CONTC/2831/2026 | G.BALAKRISHNA<br>VS<br>SOBHA SHARMA, I.A.S  | ADV.<br>VS                    | //<br>()             |                          |
| 91 | D-CONTC/2834/2026 | NIRANJAN DAS  | SADASIVA PATRA (1)            | //                   | AOD20230000737C202600015 |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE        | E-Filing No              |
|-----|-------------------|--|-------------------------|-----------------------------|--------------------------|
|     |                   | VS   | VS                      | ()                          |                          |
| 92  | D-CONTC/2838/2026 | ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPARTMENT<br>SARAT CHANDRA MOHARANA              | SADASIVA PATRA (1)      | //                          | AOD20230000737C202600014 |
|     |                   | VS   | VS                      | ()                          |                          |
| 93  | D-CONTC/2857/2026 | ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY , HIGHER EDUCATION DEPARTMENT<br>BIMAL KUMAR BEHERA                | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 94  | D-CONTC/2860/2026 | DEBENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA<br>MANAGING COMMITTEE OF JATESWARI HIGH SCHOOL JAMUNTI | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 95  | D-CONTC/2861/2026 | DR.N.THIRUMALA NAIK, I.A.S<br>JANAKRAM BHOI  | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 96  | D-CONTC/2866/2026 | ARAVIND AGRAWAL, IAS<br>RAJASHREE PATNAIK  | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 97  | D-CONTC/2872/2026 | ANANYA DAS, IAS<br>HARIHARA DASH   | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 98  | D-CONTC/2879/2026 | ANU GARG, IAS<br>BARADA PRASAD RATH  | ADV.                    | //                          |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 99  | D-CONTC/2907/2026 | SUBHA SARMA, IAS<br>LADUKISHORE JENA   | ADV                     | //                          | AOR20220001611C202600016 |
|     |                   | VS   | VS                      | ()                          |                          |
| 100 | D-CRLA/2188/2026  | DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT<br>GUNANIDHI BEHERA                | DEBA PRASAD DAS         | CUTTACK VIGILANCE /31 /2017 |                          |
|     |                   | VS   | VS                      | ()                          |                          |
| 101 | D-CRLA/2250/2026  | STATE OF ODISHA(VIG.)<br>KARUA @ ALEKH NATH  | SUBRATA PANDA           | SORO /511 /2019             | AOR20220001729C202600001 |
|     |                   | VS   | VS                      | ()                          |                          |
| 102 | D-CRLLP/2144/2026 | STATE OF ODISHA<br>STATE OF ODISHA   | SARBESWAR BEHERA, A.G.A | MOTANGA /205 /2019          | LOD20240000194C202600023 |
|     |                   | VS   | VS                      | ()                          |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                     | E-Filing No |
|-----|-------------------|--|------------------------------|--|-------------|
| 103 | D-CRLMC/2193/2026 | BIRANCHI BHOI<br>KESHABA KISHOR NAYAK<br>VS<br>STATE OF ODISHA(VIG.) | DIPTI RANJAN MOHAPATRA<br>VS | //<br>SAMBALPUR VIGILANCE /8 /2021<br>() |             |
| 104 | D-CRLMC/2201/2026 | BIJAYALAXMI MISHRA<br>VS<br>STATE OF ODISHA(VIG.)                    | DIPTI RANJAN MOHAPATRA<br>VS | //<br>SAMBALPUR VIGILANCE /8 /2021<br>() |             |
| 105 | D-CRLMC/2203/2026 | SIMANTA ROUT@SIMANATH ROUT@KALIA<br>VS<br>STATE OF ODISHA            | SUSANTA KUMAR TRIPATHY<br>VS | //<br>BARAMBA /131 /2021<br>()           |             |
| 106 | D-CRLMC/2204/2026 | MAHENDRA JENA @ MAHENDRA KUMAR JENA<br>VS<br>STATE OF ODISHA         | RANJAN KUMAR NAYAK<br>VS     | //<br>TIGIRIA /104 /2024<br>()           |             |
| 107 | D-CRLMC/2206/2026 | ARUNA NAYAK @ ARUN KUMAR NAYAK<br>VS<br>STATE OF ODISHA              | RANJAN KUMAR NAYAK<br>VS     | //<br>TIGIRIA /132 /2024<br>()           |             |
| 108 | D-CRLMC/2216/2026 | PRATAP KESHARI MOHAPATRA<br>VS<br>STATE OF ODISHA                    | ARUN KUMAR PATRA<br>VS       | //<br>/ /0<br>()                         |             |
| 109 | D-CRLMC/2222/2026 | MAHESH PRASAD RATHOUR @ MAHESH PRASAD<br>VS<br>STATE OF ODISHA       | RAJIB LOCHAN PATTNAIK<br>VS  | //<br>NABARANGAPUR TOWN /117 /2021<br>() |             |
| 110 | D-CRLMC/2229/2026 | SUBODH SINGH<br>VS<br>STATE OF ODISHA                                | SATYA RANJAN MULIA<br>VS     | //<br>AINTHAPALI /5 /2025<br>()          |             |
| 111 | D-CRLMC/2235/2026 | JASWANT SINGH<br>VS<br>THE DISTRICT MAGISTRATE, KEONJHAR             | BIBHUTI KESHARI BISWAL<br>VS | //<br>/ /0<br>()                         |             |
| 112 | D-CRLMC/2237/2026 | SUSHIL KUMAR SAHOO<br>VS<br>STATE OF ODISHA                          | PRONOY MOHANTY<br>VS         | //<br>NANDANKANAN /222 /2025<br>()       |             |
| 113 | D-CRLMC/2246/2026 | PRAKASH KHATUA @ MITHUN<br>VS<br>STATE OF ODISHA                     | PRASANTA KUMAR SAHOO<br>VS   | //<br>Maitri Vihar PS /27 /2025<br>()    |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                 | E-Filing No              |
|-----|-------------------|---|------------------------------|--------------------------------------|--------------------------|
| 114 | D-CRLMC/2266/2026 | TULU @ BASANTA SETHI<br>VS<br>STATE OF ODISHA                                   | BIDISHA SAHU<br>VS           | PURI TOWN /183 /2010<br>()<br>//     |                          |
| 115 | D-CRLMC/2271/2026 | GUPTA CHANDRA BIDIKA<br>VS<br>REPUBLIC OF INDIA (CBI)                           | AMITABH MISHRA<br>VS         | BHUBANESWAR CBI /6 /2017<br>()<br>// |                          |
| 116 | D-CRLMP/2155/2026 | RAJESWARI SAHU<br>VS<br>STATE OF ODISHA   | PUJARANI MUDULI<br>VS        | / /0<br>()<br>//                     |                          |
| 117 | D-CRLMP/2166/2026 | V. SANTILATA RAJU<br>VS<br>STATE OF ODISHA                                      | SIDDHANT SARANGI<br>VS       | //<br>()<br>//                       | AOD20250000975C202600009 |
| 118 | D-CRLMP/2192/2026 | KISHAN KUMAR MALIK<br>VS<br>STATE OF ODISHA                                     | BIJAY KUMAR MOHANTY<br>VS    | / /0<br>()<br>//                     |                          |
| 119 | D-CRLMP/2218/2026 | SARBESWAR DAS<br>VS<br>THE STATE OF ODISHA                                      | BISWAJIT PARIDA<br>VS        | / /0<br>()<br>//                     |                          |
| 120 | D-CRLMP/2227/2026 | HARIHARA LENKA<br>VS<br>STATE OF ODISHA   | PRANAYA KUMAR MAHARAJ<br>VS  | / /0<br>()<br>//                     |                          |
| 121 | D-CRLMP/2233/2026 | SUSHAMA SAHOO<br>VS<br>STATE OF ODISHA  | GOPINATH MISHRA<br>VS        | / /0<br>()<br>//                     |                          |
| 122 | D-CRLMP/2275/2026 | BINOD KUMAR MAHAPATRA@BINOD MAHAPATRAKIRAN KUMAR PATEL<br>VS<br>STATE OF ODISHA | VS                           | / /0<br>()<br>//                     |                          |
| 123 | D-CRLMP/2283/2026 | SANTANOO SATYABRATA CHOUDHURY<br>VS<br>STATE OF ODISHA                          | SANJAY KUMAR MOHANTY 2<br>VS | / /0<br>()<br>//                     |                          |
| 124 | D-CRLMP/2284/2026 | LIPSARANI NAYAK<br>VS<br>STATE OF ODISHA  | SATYABRATA DASH<br>VS        | / /0<br>()<br>//                     |                          |
| 125 | D-CRLMP/2285/2026 | BIREN KUMAR JENA  | GOPAL CHARAN MOHANTY         | / /0                                 |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE      | E-Filing No              |
|-----|--------------------|--|-------------------------|---------------------------|--------------------------|
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA  |                         | //                        |                          |
| 126 | D-CRLREV/2156/2026 | ASIT MOHAPATRA   | SASWATA PATNAIK         | CDA-II /25 /2025          | AOD20240001090C202600002 |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA  |                         | //                        |                          |
| 127 | D-CRLREV/2251/2026 | JYOTI PRAKASH BISWAL   | PRASANNA KUMAR PARHI    | SAHADEV KHUNTA /229 /2025 |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA  |                         | //                        |                          |
| 128 | D-CRLREV/2257/2026 | SUBHRASAMBIT NAYAK   | PRASANNA KUMAR PARHI    | SAHADEV KHUNTA /229 /2025 |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | STATE OF ODISHA  |                         | //                        |                          |
| 129 | D-CRLREV/2264/2026 | AJIT KUMAR KAR   | BIJAYA KUMAR RAGADA     | //0                       |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | MAMATA KAR   |                         | //                        |                          |
| 130 | D-FAO/2884/2026    | D.M., M/S. TATA AIG GENERAL INSURANCE CO.LTD.                    | ADAM TACKKHAN           | //                        |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | SIMA PURTY   |                         | //                        |                          |
| 131 | D-MACA/2681/2026   | CHANDRAMANI BEHERA   | PRADEEP KUMAR MISHRA    | //                        |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | RAKESH KUMAR NEHRA   |                         | //                        |                          |
| 132 | D-MACA/2721/2026   | D.M., THE NEW INDIA ASSURANCE CO. LTD., BBSR                     | SAUMENDRA KUMAR GHOSE   | //                        |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | PHULAMANI MURMU  |                         | //                        |                          |
| 133 | D-MACA/2724/2026   | PADMA NAYAK  | DHANANJAYA MUND         | //                        | AOR20220001492C202600020 |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | JYOTSNA KUMARI CHOUDHURY   |                         | //                        |                          |
| 134 | D-MACA/2772/2026   | NEW INDIA ASSURANCE CO. LTD., CUTTACK                            | BIJOY DASMOHAPATRA      | //                        |                          |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | TANUSHRI KHUNTIA   |                         | //                        |                          |
| 135 | D-MACA/2796/2026   | THE MANAGER LEGAL T.P HUBS , THE ORIENTAL INSURANCE COMPANY LTD. | SUBHINAV KUMAR NAYAK    | //                        | AOD20250000656C202600003 |
|     |                    | VS   | VS                      | ()                        |                          |
|     |                    | GYANARANJAN NAYAK  |                         | //                        |                          |
| 136 | D-MACA/2859/2026   | DAKTAR MAHAPATRA   | GOKULANANDA SAHU        | //                        |                          |
|     |                    | VS   | VS                      | ()                        |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2026**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL OF PETNR./APPEL</b>                             | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b>       |
|-----------|--------------------------|--|--|-----------------------------|--------------------------|
| 137       | D-MACA/2865/2026         | G.M., EAST COAST RAILWAY, RAIL SADAN, BBSR<br>DAKTA MAHAPATRA<br>VS                      | GOKULANANDA SAHU<br>GOKULANANDA SAHU<br>VS                 | //<br>//<br>0               |                          |
| 138       | D-MACA/2869/2026         | G.M., EAST COAST RAILWAY, RAIL SADAN, BBSR<br>PANCHVATI BHOI<br>VS                       | GOKULANANDA SAHU<br>GOKULANANDA SAHU<br>VS                 | //<br>//<br>0               |                          |
| 139       | D-MACA/2883/2026         | G.M., EAST COAST RAILWAY, RAIL SADAN, BBSR<br>LALIT MAHAPATRA<br>VS                      | GOKULANANDA SAHU<br>GOKULANANDA SAHU<br>VS                 | //<br>//<br>0               |                          |
| 140       | D-MACA/2893/2026         | G.M., EAST COAST RAILWAY, RAIL SADAN, BBSR<br>MANAGER, NEW INDIA ASSURANCE CO.LTD.<br>VS | ADAM ALI KHAN<br>ADAM ALI KHAN<br>VS                       | //<br>//<br>0               |                          |
| 141       | D-MATA/2911/2026         | SURATHA SI<br>GITANJALI JENA<br>VS   | BIBHUTI BHUSAN ROUT<br>BIBHUTI BHUSAN ROUT<br>VS           | //<br>//<br>0               |                          |
| 142       | D-RSA/2763/2026          | RANJAN KUMAR JENA<br>MAHESWAR SAHOO<br>VS  | HIMANSU SEKHAR SATAPATHY<br>HIMANSU SEKHAR SATAPATHY<br>VS | //<br>//<br>0               |                          |
| 143       | D-RSA/2794/2026          | SURESH KHATUA<br>SHANKAR BEHERA<br>VS  | DHANOJ KUMAR SAHOO<br>DHANOJ KUMAR SAHOO<br>VS             | //<br>//<br>0               |                          |
| 144       | D-RSA/2875/2026          | STATE OF ODISHA<br>LAKHESINGH MAJHI<br>VS  | SOURAV SUMAN BHUYAN<br>SOURAV SUMAN BHUYAN<br>VS           | //<br>//<br>0               |                          |
| 145       | D-RSA/2882/2026          | SASI MAJHI<br>PRAMILA GIRI<br>VS   | ASIT KUMAR OTTA<br>ASIT KUMAR OTTA<br>VS                   | //<br>//<br>0               | AOR20230000623C202600004 |
| 146       | D-RSA/2889/2026          | MANASANKAR GIRI<br>RAJNI BAJPAI<br>VS  | AMIT PRASAD BOSE<br>AMIT PRASAD BOSE<br>VS                 | //<br>//<br>0               |                          |
| 147       | D-SAO/2906/2026          | STATE OF ODISHA<br>DIPTIMAYEE SAHOO<br>VS  | DWARIKA PRASAD MOHANTY<br>DWARIKA PRASAD MOHANTY<br>VS     | //<br>//<br>0               |                          |
|           |                          | DR. BANI SAMANTA   |  | //                          |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL               | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------------------------|--|---------------------------------------|----------------------|--------------------------|
| 148 | D-TRP(C)/2723/2026                   | SILI NAYAK<br>VS<br>MANGARAJ PRADHAN   | LAKSMIDHAR KABI<br>VS                 | //<br>()             |                          |
| 149 | D-WA/2699/2026                       | VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BBSR<br>VS<br>ASISA KUMAR MISHRA                                 | HARANJAN MAHAPATRA<br>VS              | //<br>()             |                          |
| 150 | D-WA/2701/2026                       | STATE OF ODISHA<br>VS<br>BINODINI MOHAPATRA  | SURYA NARAYAN PATNAIK,A.G.A<br>VS     | //<br>()             | LOD20240000200C202600019 |
| 151 | D-WA/2703/2026                       | VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR<br>VS<br>MITALI SAHOO  | GYANA RANJAN MAHAPATRA<br>VS          | //<br>()             |                          |
| 152 | D-WA/2704/2026                       | STATE OF ODISHA<br>VS<br>PRAFULLA CHANDRA NAYAK  | SAROJ KUMAR JEE,A.G.A<br>VS           | //<br>()             | LOD20240000200C202600020 |
| 153 | D-WA/2912/2026                       | MANI TIRUMALA PROJECTS PVT LTD.<br>VS<br>ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD., BBSR | SWAYAMJIT ROUT<br>VS                  | //<br>()             |                          |
| 154 | D-WP(C)/2676/2026                    | RAMESH CHANDRA PARIDA<br>VS<br>ODISHA GRAMEEN BANK, HEAD OFFICE, KHANDAGIRI                                    | BIKRAM SENAPATI<br>VS                 | //<br>()             |                          |
| 155 | D-WP(C)/2677/2026<br>WP(C)/2412/2026 | JITENDRA ROUTHAY<br>VS<br>STATE OF ODISHA  | BIRAJA PRASANNA DAS<br>VS             | //<br>()             |                          |
| 156 | D-WP(C)/2678/2026                    | JHARANA DASH<br>VS<br>STATE OF ODISHA  | SRINIVAS MOHANTY<br>VS                | //<br>()             | AOR20240000732C202600019 |
| 157 | D-WP(C)/2679/2026                    | ABINASH BISWAL<br>VS<br>GENERAL MANAGER, BHUBANESWARI AREA, TALCHER  | SASWAT KUMAR ACHARYA<br>VS            | //<br>()             |                          |
| 158 | D-WP(C)/2680/2026                    | UNION OF INDIA<br>VS<br>FAKIR MOHAN MOHANTA  | PRASANNA KUMAR PARHI, DY. S.G.I<br>VS | //<br>()             | AOD20250000216C202600001 |
| 159 | D-WP(C)/2682/2026                    | BHUDEBI MAJHI @ ADHA   | PRADIPTA KUMAR SINGH                  | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                          | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|---------------------------------|----------------------|--------------------------|
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | MAHANADI COAL FIELD LTD, SUNDERGARH           |                                 | //                   |                          |
| 160 | D-WP(C)/2683/2026 | SHAILABALA MOHANTY                            | BADRINARAYAN PANDA              | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 161 | D-WP(C)/2684/2026 | PRINCIPAL, HIGHER SECONDARY SCHOOL OF ART AND | ANDEER KUMAR BARKHIA, DHENKANAL | //                   |                          |
|     | WP(C)/2319/2026   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 162 | D-WP(C)/2685/2026 | PAWAN KUMAR PRASAD                            | KABIRAJ SAHOO                   | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 163 | D-WP(C)/2686/2026 | KANAKA MANJARI BAG                            | DILIP KUMAR SAHU                | //                   | AOR20220001727C202600008 |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 164 | D-WP(C)/2688/2026 | MADHUSUDAN CHAND                              | BRAJA KISHOR PANDA              | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 165 | D-WP(C)/2689/2026 | SANJAYA KUMAR DAS                             | NIROJ KUMAR MAHAPATRA           | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 166 | D-WP(C)/2690/2026 | RAMACHANDRA NAIK                              | BRAJA KISHOR PANDA              | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 167 | D-WP(C)/2691/2026 | BIJU BAGARTTI                                 | SITANSU MOHAN SINGH             | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 168 | D-WP(C)/2695/2026 | SANJAY KUMAR BEHERA                           | SUBHRANSU BHUSAN MOHANTY        | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 169 | D-WP(C)/2696/2026 | DIPAK KUMAR SAMANTARAY                        | AKSHAYA KUMAR PANDEY            | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |
|     |                   | STATE OF ODISHA                               |                                 | //                   |                          |
| 170 | D-WP(C)/2697/2026 | DILLP KUMAR KHATUA                            | AKSHAYA KUMAR PANDEY            | //                   |                          |
|     |                   | VS  | VS                              | 0                    |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|------------------------------|----------------------|--------------------------|
| 171 | D-WP(C)/2698/2026 | STATE OF ODISHA<br>CHHABI NAYAK<br>VS  | RASHMI KANTA ACHARYA<br>VS   | //<br>//<br>()       |                          |
| 172 | D-WP(C)/2700/2026 | STATE OF ODISHA<br>ORIENT CONSTRUCTION PVT LTD<br>VS   | SUBHAM AGRAWAL<br>VS         | //<br>//<br>()       | AOR20220001380C202600002 |
| 173 | D-WP(C)/2702/2026 | STATE OF ODISHA<br>SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR<br>VS                               | RAJIV KUMAR MAHANTA<br>VS    | //<br>//<br>()       | AOR20220001662C202600003 |
| 174 | D-WP(C)/2706/2026 | CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED<br>NAKULA BEHERA<br>VS                    | BINAYAK MOHAPATRA<br>VS      | //<br>//<br>()       |                          |
| 175 | D-WP(C)/2713/2026 | THE PRINCIPAL SECY CUM COMNR, REVENUE AND DISASTER DEPT., GOVT. OF ODISHA<br>JALEN SURIN<br>VS | VISWAJEET MALLICK<br>VS      | //<br>//<br>()       |                          |
| 176 | D-WP(C)/2714/2026 | STATE OF ODISHA<br>BIBEKANANDA DAS<br>VS   | BIKRAM PRATAP DAS<br>VS      | //<br>//<br>()       |                          |
| 177 | D-WP(C)/2715/2026 | STATE OF ODISHA<br>SURENDRA BEHERA<br>VS   | JAJATI KESHARI KHUNTIA<br>VS | //<br>//<br>()       |                          |
| 178 | D-WP(C)/2716/2026 | STATE OF ODISHA<br>SARBESWAR MOHANTY<br>VS   | JAJATI KESHARI KHUNTIA<br>VS | //<br>//<br>()       |                          |
| 179 | D-WP(C)/2717/2026 | STATE OF ODISHA<br>SESHADEV ROUT<br>VS   | GOPINATH MISHRA<br>VS        | //<br>//<br>()       |                          |
| 180 | D-WP(C)/2718/2026 | BHADRAK MUNICIPALITY<br>BIBEKANANDA BEHERA<br>VS   | PRAVAT KUMAR NAYAK<br>VS     | //<br>//<br>()       |                          |
| 181 | D-WP(C)/2722/2026 | STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK<br>BASANTA KUMAR DAS<br>VS                          | DEEPALI MAHAPATRA<br>VS      | //<br>//<br>()       |                          |
|     |                   | STATE OF ODISHA  |                              | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|----------------------------|----------------------|--------------------------|
| 182 | D-WP(C)/2725/2026 | PRADIPTA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                    | SURYANSHI SRIVASTAVA<br>VS | //<br>()<br>//       |                          |
| 183 | D-WP(C)/2726/2026 | RITA DAS<br>VS<br>STATE OF ODISHA  | SARAT CHANDRA MEKAP<br>VS  | //<br>()<br>//       |                          |
| 184 | D-WP(C)/2728/2026 | TRINATH PANDA<br>VS<br>STATE OF ODISHA   | LAXMAN PRADHAN<br>VS       | //<br>()<br>//       | AOD20240000968C202600002 |
| 185 | D-WP(C)/2729/2026 | MAHADEV INDO SERVICES, BBSR<br>VS<br>STATE OF ODISHA                             | ALOK KUMAR PANDA<br>VS     | //<br>()<br>//       |                          |
| 186 | D-WP(C)/2730/2026 | P. CHANDRAYA<br>VS<br>STATE OF ODISHA  | SOMA PATNAIK<br>VS         | //<br>()<br>//       | AOD20240000363C202600007 |
| 187 | D-WP(C)/2731/2026 | DR.ADITYA KUMAR PATRA<br>VS<br>STATE OF ODISHA                                   | NIRANJAN LENKA<br>VS       | //<br>()<br>//       |                          |
| 188 | D-WP(C)/2732/2026 | NARAYAN CHANDRA SAMAL<br>VS<br>STATE OF ODISHA                                   | SAPAN KUMAR PAL<br>VS      | //<br>()<br>//       | AOD20240000545C202600005 |
| 189 | D-WP(C)/2733/2026 | PUJA AGARWAL<br>VS<br>STATE OF ODISHA  | NIKHIL PRATAP<br>VS        | //<br>()<br>//       | AOD20220004423C202600003 |
| 190 | D-WP(C)/2734/2026 | DEBENDRA NATH PANDA<br>VS<br>STATE OF ODISHA                                     | RABI NARAYAN MOHANTY<br>VS | //<br>()<br>//       |                          |
| 191 | D-WP(C)/2735/2026 | SWAPNAPRAVA BISWAL<br>VS<br>THE VICE CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY | RABI NARAYAN MOHANTY<br>VS | //<br>()<br>//       |                          |
| 192 | D-WP(C)/2736/2026 | TUSHAR RANJAN MOHANTY<br>VS<br>STATE OF ODISHA                                   | KOUSIK ANANDA GURU<br>VS   | //<br>()<br>//       |                          |
| 193 | D-WP(C)/2737/2026 | BANITA PATEL   | LAXMI PRASAD DWIVEDY       | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-------------------------|----------------------|-------------|
|     | WP(C)/2417/2026   | VS<br>STATE OF ODISHA                           | VS                      | 0<br>//              |             |
| 194 | D-WP(C)/2738/2026 | KABITA JENA<br>VS<br>STATE OF ODISHA            | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 195 | D-WP(C)/2739/2026 | KAPILENDRA SETHY<br>VS<br>STATE OF ODISHA       | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 196 | D-WP(C)/2740/2026 | TANKADHAR PATRA<br>VS<br>STATE OF ODISHA        | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 197 | D-WP(C)/2741/2026 | NIRMAL CHANDRA MAHANTA<br>VS<br>STATE OF ODISHA | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 198 | D-WP(C)/2742/2026 | AKSHAYA KUMAR PATRA<br>VS<br>STATE OF ODISHA    | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 199 | D-WP(C)/2743/2026 | PRADEEP KUMAR JENA<br>VS<br>STATE OF ODISHA     | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 200 | D-WP(C)/2744/2026 | ANJAN KUMAR SETHY<br>VS<br>STATE OF ODISHA      | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 201 | D-WP(C)/2745/2026 | SACHIDANANDA SETHY<br>VS<br>STATE OF ODISHA     | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 202 | D-WP(C)/2746/2026 | GADADHAR BEHERA<br>VS<br>STATE OF ODISHA        | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 203 | D-WP(C)/2747/2026 | ANAMA CHARAN NAIK<br>VS<br>STATE OF ODISHA      | RANJIT SAMAL<br>VS      | //<br>0<br>//        |             |
| 204 | D-WP(C)/2748/2026 | RAMAKANTA BAL<br>VS                             | HARA PRASAD RATH<br>VS  | //<br>0              |             |

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2026**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                                   | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 205       | D-WP(C)/2749/2026        | STATE OF ODISHA<br>SUNDAR MOHAN MAJHI<br>VS                   | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 206       | D-WP(C)/2750/2026        | STATE OF ODISHA<br>SUSANTA KUMAR DHAL<br>VS                   | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 207       | D-WP(C)/2751/2026        | STATE OF ODISHA<br>TRILOCHAN NAYAK<br>VS                      | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 208       | D-WP(C)/2752/2026        | STATE OF ODISHA<br>JADUMANI JENA<br>VS                        | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 209       | D-WP(C)/2753/2026        | STATE OF ODISHA<br>SADHU CHARAN DALEI<br>VS                   | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 210       | D-WP(C)/2754/2026        | STATE OF ODISHA<br>NARAYAN CHANDRA SENAPATI<br>VS             | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 211       | D-WP(C)/2755/2026        | STATE OF ODISHA<br>KAHNEI CHARAN SAHOO<br>VS                  | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 212       | D-WP(C)/2756/2026        | STATE OF ODISHA<br>ABHIRAM DEHURY<br>VS                       | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 213       | D-WP(C)/2757/2026        | STATE OF ODISHA<br>RAMESH KUMAR JENA<br>VS                    | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 214       | D-WP(C)/2758/2026        | STATE OF ODISHA<br>KAILASH CHANDRA SAHU<br>VS                 | RANJIT SAMAL<br>VS             | //<br>//<br>0               |                    |
| 215       | D-WP(C)/2759/2026        | STATE OF ODISHA<br>PRAMOD KUMAR SAHU<br>VS<br>STATE OF ODISHA | RANJIT SAMAL<br>VS             | //<br>//<br>0<br>//         |                    |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL              | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------------------------|--|--------------------------------------|----------------------|--------------------------|
| 216 | D-WP(C)/2760/2026                    | RANJAN KUMAR DALEI<br>VS<br>STATE OF ODISHA  | RANJIT SAMAL<br>VS<br>VS             | //<br>0<br>//        |                          |
| 217 | D-WP(C)/2761/2026                    | DHARMENDRA MAHANTA<br>VS<br>STATE OF ODISHA  | RANJIT SAMAL<br>VS<br>VS             | //<br>0<br>//        |                          |
| 218 | D-WP(C)/2762/2026<br>WP(C)/2407/2026 | RAMA PRASHAN DASH<br>VS<br>STATE OF ODISHA   | GOKULANANDA PARIDA<br>VS<br>VS       | //<br>0<br>//        |                          |
| 219 | D-WP(C)/2765/2026                    | BABITA SAHOO<br>VS<br>STATE OF ODISHA  | DILIP KUMAR SAHU<br>VS<br>VS         | //<br>0<br>//        | AOR20220001728C202600001 |
| 220 | D-WP(C)/2766/2026                    | SHYAMA RUNGTA<br>VS<br>STATE OF ODISHA   | NIKHIL PRATAP<br>VS<br>VS            | //<br>0<br>//        | AOD20220004423C202600004 |
| 221 | D-WP(C)/2768/2026                    | SANJIB DHAL<br>VS<br>STATE OF ODISHA   | SAIBRATA RATH<br>VS<br>VS            | //<br>0<br>//        |                          |
| 222 | D-WP(C)/2771/2026                    | DR.PITAMBAR MISHRA<br>VS<br>UNION OF INDIA   | SAIBRATA RATH<br>VS<br>VS            | //<br>0<br>//        |                          |
| 223 | D-WP(C)/2773/2026                    | BAIJAYANT KUMAR BEHERA<br>VS<br>COLLECTOR CUM D.M. ANGUL   | AKSHAYA KUMAR JENA<br>VS<br>VS       | //<br>0<br>//        |                          |
| 224 | D-WP(C)/2774/2026<br>WP(C)/2406/2026 | BINOY BHUSAN JENA<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS<br>VS | //<br>0<br>//        |                          |
| 225 | D-WP(C)/2775/2026                    | MEENAKHI PANIGRAHI<br>VS<br>STATE OF ODISHA  | NIHAL RATH<br>VS<br>VS               | //<br>0<br>//        |                          |
| 226 | D-WP(C)/2776/2026                    | M/S.SHREE BHARAT MOTORS LTD.,BHUBANESWAR<br>VS<br>ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, BBSR | VS<br>VS<br>VS                       | //<br>0<br>//        |                          |
| 227 | D-WP(C)/2778/2026                    | KHALLIKOTE COLLEGE (TRUST) MANAGING COMMITTEE<br>VS<br>STATE OF ODISHA   | DEBE KISHAN MURTHY<br>VS<br>VS       | //<br>0<br>//        |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :20/01/2026**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b> |
|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 228       | D-WP(C)/2779/2026        | SABITRI PRADHAN   | SIBARANJAN POLAI               | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 229       | D-WP(C)/2780/2026        | SUDAYAPRASAD PRAVATRANJAN PARHI                             | TUSHAR KANTA NAYAK             | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 230       | D-WP(C)/2781/2026        | ANIL KUMAR SAHU   | RUPESH KUMAR KANUNGO           | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR            |                                | //                          |                    |
| 231       | D-WP(C)/2782/2026        | NIRUPAMA MALLICK  | AMIYA KUMAR CHHATOI            | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 232       | D-WP(C)/2784/2026        | JAYANTI SARAKA  | SANTOSH KUMAR DASH             | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | BINATI PIDIKAKA   |                                | //                          |                    |
| 233       | D-WP(C)/2785/2026        | PABITRA SAHOO   | RANJIT MOHANTY                 | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 234       | D-WP(C)/2786/2026        | DHANESWAR SAHOO   | TUSHAR KANTA NAYAK             | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 235       | D-WP(C)/2787/2026        | SILU BARIK  | SATYABRATA MOHAPATRA           | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS , BBSR |                                | //                          |                    |
| 236       | D-WP(C)/2788/2026        | ANANTA KUMAR DUTTA  | SUBAS CHANDRA DAS              | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 237       | D-WP(C)/2789/2026        | PRAFULLA KUMAR SAHOO  | TUSHAR KANTA NAYAK             | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |
|           |                          | STATE OF ODISHA   |                                | //                          |                    |
| 238       | D-WP(C)/2790/2026        | SATISH CHANDRA RAY  | MANOJA KUMAR KHUNTIA           | //                          |                    |
|           |                          | VS  | VS                             | 0                           |                    |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|--------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/2791/2026 | STATE OF ODISHA<br>PADMABATI BEHERA<br>VS                                | TUSHAR KANTA NAYAK<br>VS | //<br>//<br>()       |                          |
| 240 | D-WP(C)/2792/2026 | STATE OF ODISHA<br>SURENDRA KUMAR MALLICK<br>VS                          | TUSHAR KANTA NAYAK<br>VS | //<br>//<br>()       |                          |
| 241 | D-WP(C)/2793/2026 | STATE OF ODISHA<br>LACHHAMAN CHAMPIA<br>VS                               | DEBASIS MISHRA<br>VS     | //<br>//<br>()       | AOR20230001300C202600002 |
| 242 | D-WP(C)/2795/2026 | STATE OF ODISHA<br>SON MUNDA<br>VS                                       | DEBASIS MISHRA<br>VS     | //<br>//<br>()       | AOR20230001300C202600001 |
| 243 | D-WP(C)/2797/2026 | STATE OF ODISHA<br>RAJANI SAHU<br>VS                                     | TUSHAR KANTA NAYAK<br>VS | //<br>//<br>()       |                          |
| 244 | D-WP(C)/2798/2026 | STATE OF ODISHA<br>LACHHAMAN CHAMPIA<br>VS                               | DEBASIS MISHRA<br>VS     | //<br>//<br>()       | AOR20230001300C202600003 |
| 245 | D-WP(C)/2801/2026 | STATE OF ODISHA<br>JHADESWAR PANDA<br>VS                                 | TUSHAR KANTA NAYAK<br>VS | //<br>//<br>()       |                          |
| 246 | D-WP(C)/2802/2026 | STATE OF ODISHA<br>SANJUKTA PATNAIK<br>VS                                | PRINOY MOHANTY<br>VS     | //<br>//<br>()       |                          |
| 247 | D-WP(C)/2803/2026 | STATE OF ODISHA<br>SARASWATI SHISHU MANDIR, MANGULI, JAGATSINGHPUR<br>VS | KAPIL DASH<br>VS         | //<br>//<br>()       |                          |
| 248 | D-WP(C)/2804/2026 | STATE OF ODISHA<br>BIPIN BIHARI MAHAPATRA<br>VS                          | KESHAB CHANDRA KAR<br>VS | //<br>//<br>()       |                          |
| 249 | D-WP(C)/2805/2026 | STATE OF ODISHA<br>BENUDHAR NATH<br>VS                                   | TUSHAR KANTA NAYAK<br>VS | //<br>//<br>()       |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                          | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-----------------------------|----------------------|-------------|
| 250 | D-WP(C)/2806/2026 | BALARAM MISHRA<br>VS<br>STATE OF ODISHA       | TUSHAR KANTA NAYAK<br>VS    | //<br>0<br>//        |             |
| 251 | D-WP(C)/2807/2026 | DEBENDRA PRADHAN<br>VS<br>STATE OF ODISHA     | PRANAB RANJAN CHHATOI<br>VS | //<br>0<br>//        |             |
| 252 | D-WP(C)/2808/2026 | MINA PRADHAN<br>VS<br>STATE OF ODISHA         | DIPTI RANJAN BHOKTA<br>VS   | //<br>0<br>//        |             |
| 253 | D-WP(C)/2809/2026 | JYOTIRMAYA PAL<br>VS<br>STATE OF ODISHA       | SARADA DASH<br>VS           | //<br>0<br>//        |             |
| 254 | D-WP(C)/2810/2026 | AJAYA BEHERA<br>VS<br>STATE OF ODISHA         | DIPTI RANJAN BHOKTA<br>VS   | //<br>0<br>//        |             |
| 255 | D-WP(C)/2811/2026 | SANTOSH KUMAR BISOYI<br>VS<br>STATE OF ODISHA | SANGRAM SENAPATI<br>VS      | //<br>0<br>//        |             |
| 256 | D-WP(C)/2813/2026 | RABINDRANATH ACHARYA<br>VS<br>STATE OF ODISHA | RAMESH CHANDRA SWAIN<br>VS  | //<br>0<br>//        |             |
| 257 | D-WP(C)/2814/2026 | UNION OF INDIA<br>VS<br>SURESH PRASAD GUPTA   | ASUTOSH MOHANTY<br>VS       | //<br>0<br>//        |             |
| 258 | D-WP(C)/2815/2026 | BHRUGURAM DASH<br>VS<br>STATE OF ODISHA       | RAMESH CHANDRA SWAIN<br>VS  | //<br>0<br>//        |             |
| 259 | D-WP(C)/2816/2026 | BANOJ MOHANTY<br>VS<br>STATE OF ODISHA        | RAMESH CHANDRA SWAIN<br>VS  | //<br>0<br>//        |             |
| 260 | D-WP(C)/2818/2026 | DR.BHARATI BEHERA<br>VS<br>STATE OF ODISHA    | RAMESH CHANDRA SWAIN<br>VS  | //<br>0<br>//        |             |
| 261 | D-WP(C)/2819/2026 | MAMINA ROUT                                   | RAMESH CHANDRA SWAIN        | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|-----------------------|-------------------------|----------------------|-------------|
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 262 | D-WP(C)/2821/2026 | PRADIPTA KUMAR SAHOO  | SIDHESWAR MALLIK        | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 263 | D-WP(C)/2822/2026 | MATHURANANDA SAHOO    | RAMESH CHANDRA SWAIN    | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 264 | D-WP(C)/2823/2026 | RUSHIMANI NIAL        | NIHAL RATH              | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 265 | D-WP(C)/2824/2026 | SANDHYARANI MISHRA    | PRADEEP KUMAR PANDA     | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 266 | D-WP(C)/2825/2026 | BINDU BHAGAT          | NIHAL RATH              | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 267 | D-WP(C)/2826/2026 | ANTARYAMI ROUT        | RAMESH CHANDRA SWAIN    | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 268 | D-WP(C)/2827/2026 | BIJAYA KUMAR BEHERA   | SURYAKANTA DWIBEDI      | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 269 | D-WP(C)/2828/2026 | JITENDRA NATH MOHANTY | RAMESH CHANDRA SWAIN    | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 270 | D-WP(C)/2829/2026 | RANJITA SETH          | LAXMIKANTA MOHANTY      | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 271 | D-WP(C)/2830/2026 | PURNA CHANDRA PARIDA  | RAMESH CHANDRA SWAIN    | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |
|     |                   | STATE OF ODISHA       |                         | //                   |             |
| 272 | D-WP(C)/2832/2026 | BIBEKANANDA MOHANTY   | KARUNAKAR GAYA          | //                   |             |
|     |                   | VS                    | VS                      | 0                    |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|-------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/2833/2026 | REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA<br>BRAJA KISHORE SWAIN<br>VS<br>STATE OF ODISHA | AMIT KUMAR SAA<br>VS          | //<br>//<br>0<br>//  | AOR20220001583C202600002 |
| 274 | D-WP(C)/2835/2026 | SWAGATIKA NAYAK<br>VS<br>COLLECTOR AND DIST.MAGISTRATE, ANGUL   | LAXMIKANTA MOHANTY<br>VS      | //<br>0<br>//        |                          |
| 275 | D-WP(C)/2836/2026 | SWARUPAMA MISHRA<br>VS<br>STATE OF ODISHA   | AMIT KUMAR SAA<br>VS          | //<br>0<br>//        | AOR20220001583C202600005 |
| 276 | D-WP(C)/2837/2026 | S.R.RUTIK<br>VS<br>UNION OF INDIA   | SAMIR KUMAR MISHRA<br>VS      | //<br>0<br>//        |                          |
| 277 | D-WP(C)/2839/2026 | PRAMOD KUMAR MISHRA<br>VS<br>REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA                    | KARUNAKAR GAYA<br>VS          | //<br>0<br>//        |                          |
| 278 | D-WP(C)/2840/2026 | SUSIL KUMAR MOHANTY<br>VS<br>STATE OF ODISHA  | AMIT PRASAD BOSE<br>VS        | //<br>0<br>//        |                          |
| 279 | D-WP(C)/2842/2026 | KRUSHNA CHANDRA SAHU<br>VS<br>STATE OF ODISHA   | ABHILASH MISHRA<br>VS         | //<br>0<br>//        |                          |
| 280 | D-WP(C)/2843/2026 | JOGESH MOHANTY<br>VS<br>STATE OF ODISHA   | SARADA PRASANNA SARANGI<br>VS | //<br>0<br>//        |                          |
| 281 | D-WP(C)/2844/2026 | SURYAKANTA SAHOO<br>VS<br>STATE OF ODISHA   | GOUTAM KUMAR ACHARYA<br>VS    | //<br>0<br>//        |                          |
| 282 | D-WP(C)/2845/2026 | KRUSHNA CHANDRA SAHU<br>VS<br>STATE OF ODISHA   | ABHILASH MISHRA<br>VS         | //<br>0<br>//        |                          |
| 283 | D-WP(C)/2847/2026 | AMULYA KUMAR DASH<br>VS<br>STATE OF ODISHA  | BIBHUTI BHUSAN SWAIN<br>VS    | //<br>0<br>//        |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|--|----------------------|--------------------------|
| 284 | D-WP(C)/2848/2026 | KARTIK PARAMANIK<br>VS<br>STATE OF ODISHA  | AMIT PRASAD BOSE<br>VS<br>STATE OF ODISHA  | //<br>0<br>//        |                          |
| 285 | D-WP(C)/2849/2026 | M/S. SANTOSH KUMAR MOHANTY, GANJAM<br>VS<br>COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BBSR | RAJ KUMAR JENA<br>VS<br>COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BBSR | //<br>0<br>//        |                          |
| 286 | D-WP(C)/2850/2026 | SANJAYA KUMAR SAHOO<br>VS<br>STATE OF ORISSA   | AJAYA KUMAR TRIPATHY<br>VS<br>STATE OF ORISSA  | //<br>0<br>//        |                          |
| 287 | D-WP(C)/2851/2026 | RAJENDRA KUMAR BISHOI<br>VS<br>STATE OF ODISHA   | BIDESH RANJAN BEHERA<br>VS<br>STATE OF ODISHA  | //<br>0<br>//        |                          |
| 288 | D-WP(C)/2852/2026 | NURJAHAN BIBI<br>VS<br>COLLECTOR, NAYAGARH   | RAMAKRUSHNA PATTANAİK<br>VS<br>COLLECTOR, NAYAGARH                                   | //<br>0<br>//        | AOR20220003697C202600001 |
| 289 | D-WP(C)/2853/2026 | KALINGA SANSKRUTIKA PARISAD<br>VS<br>STATE OF ODISHA   | MITU KUMAR BISWAL<br>VS<br>STATE OF ODISHA   | //<br>0<br>//        | AOD20240000430C202600006 |
| 290 | D-WP(C)/2854/2026 | KISHOR KUMAR MOHANTY<br>VS<br>STATE OF ODISHA  | DEBASNAN DAS<br>VS<br>STATE OF ODISHA  | //<br>0<br>//        |                          |
| 291 | D-WP(C)/2855/2026 | MANAGING COMMITTEE, TAMBAHARA HIGH SCHOOL,<br>VS<br>STATE OF ODISHA                                      | BANSHU DHAR SATAPATHY<br>VS<br>STATE OF ODISHA                                       | //<br>0<br>//        |                          |
| 292 | D-WP(C)/2856/2026 | KHOKAN KUMAR BEHERA<br>VS<br>STATE OF ORISSA   | AJAYA KUMAR TRIPATHY<br>VS<br>STATE OF ORISSA  | //<br>0<br>//        |                          |
| 293 | D-WP(C)/2858/2026 | NITYANANDA DAS<br>VS<br>STATE OF ODISHA  | SANJAY KUMAR PATRA<br>VS<br>STATE OF ODISHA  | //<br>0<br>//        |                          |
| 294 | D-WP(C)/2862/2026 | MANAGING COMMITTEE, M.B.B.R. HIGH SCHOOL, KANSHAD<br>VS<br>STATE OF ODISHA                               | BANSHU DHAR SATAPATHY<br>VS<br>STATE OF ODISHA                                       | //<br>0<br>//        |                          |
| 295 | D-WP(C)/2863/2026 | BAIDYANATH SAMAL   | AJAYA KUMAR TRIPATHY   | //                   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|-------------------------------------|--------------------------|----------------------|--------------------------|
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ORISSA                     |                          | //                   |                          |
| 296 | D-WP(C)/2864/2026 | DR.SOUVAGYA RANJAN KAR              | GOPINATH MISHRA          | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 297 | D-WP(C)/2867/2026 | JAYANTA KUMAR PRADHAN               | AJAYA KUMAR TRIPATHY     | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ORISSA                     |                          | //                   |                          |
| 298 | D-WP(C)/2868/2026 | PURUSOTTAM PRADHAN                  | BANSHIDHAR SATAPATHY     | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 299 | D-WP(C)/2870/2026 | DHRUBA CHARAN MOHANTA               | SANJAY KUMAR PATRA       | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 300 | D-WP(C)/2871/2026 | GAGAN BEHARI MOHANTY                | AJAYA KUMAR TRIPATHY     | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ORISSA                     |                          | //                   |                          |
| 301 | D-WP(C)/2873/2026 | NIRMAL BARIK                        | AJAYA KUMAR JENA         | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | MAHANADI COAL FIELD LTD., SAMBALPUR |                          | //                   |                          |
| 302 | D-WP(C)/2874/2026 | SNEHALATA SETHY                     | PRAFULLA KUMAR MOHAPATRA | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 303 | D-WP(C)/2876/2026 | K JAGGANATH                         | JUGAL KISHORE ROUT       | //                   | AOD20250000124C202600001 |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 304 | D-WP(C)/2877/2026 | SUMITRA SAHANI                      | JAGANATH SAHU            | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 305 | D-WP(C)/2880/2026 | SANTIPRIYA MOHANTY                  | PRAFULLA KUMAR MOHAPATRA | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |
|     |                   | STATE OF ODISHA                     |                          | //                   |                          |
| 306 | D-WP(C)/2881/2026 | SIBA PRASAD BEHERA                  | SUMITRA MOHANTY          | //                   |                          |
|     |                   | VS                                  | VS                       | 0                    |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|---------------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/2885/2026 | STATE OF ODISHA<br>GAURAHARI MOHANTA<br>VS   | SUBHENDU KAR<br>VS              | //<br>//<br>0        |                          |
| 308 | D-WP(C)/2886/2026 | STATE OF ODISHA<br>DALAGANJAN BEHERA<br>VS   | SK. ZAFARULLA<br>VS             | //<br>//<br>0        |                          |
| 309 | D-WP(C)/2887/2026 | STATE OF ODISHA<br>KIRTAN BIHARI PATRA<br>VS   | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>0        |                          |
| 310 | D-WP(C)/2888/2026 | STATE OF ODISHA<br>SK.FIROZ UDDIN<br>VS  | AJAYA KUMAR JENA<br>VS          | //<br>//<br>0        |                          |
| 311 | D-WP(C)/2890/2026 | STATE OF ODISHA<br>UDAYANATH DHAL<br>VS  | NIRANJAN NAYAK<br>VS            | //<br>//<br>0        |                          |
| 312 | D-WP(C)/2891/2026 | STATE OF ODISHA<br>DR. DILLIP KUMAR NAYAK<br>VS  | JITENDRA KUMAR MISHRA (2)<br>VS | //<br>//<br>0        |                          |
| 313 | D-WP(C)/2892/2026 | STATE OF ODISHA<br>SAROJINI JENA<br>VS   | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>0        |                          |
| 314 | D-WP(C)/2895/2026 | STATE OF ODISHA<br>KEDARESWAR PRUSTY<br>VS   | ROHIT RANJAN RAY<br>VS          | //<br>//<br>0        |                          |
| 315 | D-WP(C)/2896/2026 | STATE OF ODISHA<br>SUMITRA PANDA<br>VS   | VIVASWAT MOHAPATRA<br>VS        | //<br>//<br>0        | AOR20220001551C202600003 |
| 316 | D-WP(C)/2897/2026 | STATE OF ODISHA<br>RAMA KANTA DAS<br>VS  | NIRANJAN NAYAK<br>VS            | //<br>//<br>0        |                          |
| 317 | D-WP(C)/2898/2026 | STATE OF ODISHA<br>GOURANGA CHARAN PANDA<br>VS<br>EXECUTIVE ENGINEER (MARSHAGHAI) TPCODL, KENDRAPARA | BHUBANESWAR DASH<br>VS          | //<br>//<br>0<br>//  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                        | E-Filing No              |
|-----|--------------------|--|--------------------------------|---|--------------------------|
| 318 | D-WP(C)/2900/2026  | GHANASHYAM MOHANTA<br>VS<br>STATE OF ODISHA          | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()<br>//                              |                          |
| 319 | D-WP(C)/2901/2026  | PRAMOD KUMAR SAHOO<br>VS<br>STATE OF ODISHA          | ATMAJIT MANMITH DAS<br>VS      | //<br>()<br>//                              |                          |
| 320 | D-WP(C)/2902/2026  | NIBEDITA JENA<br>VS<br>STATE OF ODISHA               | SUKANTA KUMAR DALAI<br>VS      | //<br>()<br>//                              | AOD20240000306C202600029 |
| 321 | D-WP(C)/2904/2026  | BHANUMATI TARAI<br>VS<br>STATE OF ODISHA             | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>()<br>//                              |                          |
| 322 | D-WP(C)/2905/2026  | UNION OF INDIA<br>VS<br>GULAB                        | Rajesh Kumar Mahapatra<br>VS   | //<br>()<br>//                              | AOR20220001639C202600004 |
| 323 | D-WP(C)/2908/2026  | SUBRAT KUMAR ROUT<br>VS<br>STATE OF ODISHA           | AKSHAYA KUMAR PANDEY<br>VS     | //<br>()<br>//                              |                          |
| 324 | D-WP(C)/2909/2026  | KANCHANBALA NAYAK<br>VS<br>STATE OF ODISHA           | MAHESWAR MAHARANA<br>VS        | //<br>()<br>//                              |                          |
| 325 | D-WPCRL/2167/2026  | MINATI JAYASINGH<br>VS<br>STATE OF ODISHA            | PARASH BISWAL<br>VS            | //0<br>()<br>//                             |                          |
| 326 | D-ABLAPL/2142/2026 | ANIL MAHAKUL<br>VS<br>STATE OF ODISHA                | BIRAJA PRASANNA DAS<br>VS      | MAHULPADA /36 /2025<br>()<br>//             |                          |
| 327 | D-ABLAPL/2143/2026 | ARUN KUMAR SAHU @ ARUN SAHU<br>VS<br>STATE OF ODISHA | SURESH KUMAR JENA<br>VS        | SABARANG /16 /2026<br>()<br>//              |                          |
| 328 | D-ABLAPL/2145/2026 | JANAKI BISWAL<br>VS<br>STATE OF ODISHA               | RAMAKRISHNA BISOI<br>VS        | BHUBANESWAR VIGILANCE /37 /2017<br>()<br>// | AOD20240000311C202600002 |
| 329 | D-ABLAPL/2146/2026 | RENUBALA BEHERA                                      | BRUNDBAN ROUT                  | BHUBANESWAR VIGILANCE /37 /2017             |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                                     | E-Filing No              |
|-----|--------------------|---|-------------------------|--|--------------------------|
|     |                    | VS  | VS                      | ()   |                          |
| 330 | D-ABLAPL/2147/2026 | STATE OF ODISHA(VIG.)<br>NISHAMANI BARIK @ TIKINA       | SANJIT MISHRA           | SATYABADI /312 /2020                                     |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 331 | D-ABLAPL/2148/2026 | STATE OF ODISHA<br>LAXMIDHAR BISWAL                     | SANJIT MISHRA           | CHANDANPUR /287 /2025                                    |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 332 | D-ABLAPL/2149/2026 | STATE OF ODISHA<br>AMARNATH BEHERA                      | SANTOSH KUMAR MAHANTY   | KABISURYANAGAR /3 /2026                                  | AOD20240000242C202600010 |
|     |                    | VS  | VS                      | ()   |                          |
| 333 | D-ABLAPL/2150/2026 | STATE OF ODISHA<br>KAMINI KUMAR BISOI @ DEEPAK          | SANTOSH KUMAR MAHANTY   | UDITNAGAR /460 /2025                                     | AOD20240000242C202600011 |
|     |                    | VS  | VS                      | ()   |                          |
| 334 | D-ABLAPL/2153/2026 | STATE OF ODISHA<br>KUNA PRADHAN                         | JYOTIRMAYA SAHOO        | DIGAPAHANDI /443 /2025                                   |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 335 | D-ABLAPL/2160/2026 | STATE OF ODISHA<br>AJABUL KHAN                          | KAUSTUVA MOHANTY        | TIGIRIA /299 /2024                                       |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 336 | D-ABLAPL/2161/2026 | STATE OF ODISHA<br>SIBANARAYAN CHHOTARAY                | ASHIM KISHOR PAL        | NAYAPALLI P.S. /35 /2018                                 |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 337 | D-ABLAPL/2164/2026 | STATE OF ODISHA<br>BISWAJIT BADAJENA @ CHINTU           | JYOTIRMAYA SAHOO        | BEGUNIA P.S. /22 /2026                                   |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 338 | D-ABLAPL/2165/2026 | STATE OF ODISHA<br>BADASHA AZIM HAFIZ KHAN @ SADIL KHAN | SWAGATIKA SAHOO         | CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /66 /2025 |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 339 | D-ABLAPL/2168/2026 | STATE OF ODISHA<br>SAYED SAMSER ALI                     | DEEPAK KU SAHOO         | SPL.TASK FORCE /10 /2018                                 |                          |
|     |                    | VS  | VS                      | ()   |                          |
| 340 | D-ABLAPL/2170/2026 | STATE OF ODISHA<br>PRASANTA KUMAR NAYAK                 | DEEPAK KU SAHOO         | MARSHAGHAI /12 /2026                                     |                          |
|     |                    | VS  | VS                      | ()   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                        | E-Filing No              |
|-----|--------------------|---|----------------------------|---|--------------------------|
| 341 | D-ABLAPL/2174/2026 | STATE OF ODISHA<br>SUDHIR KUMAR PATEL<br>VS                 | BISWARANJAN DALAI<br>VS    | //<br>SUNDARGARH SADAR /434 /2025<br>()     | AOR20220003722C202600021 |
| 342 | D-ABLAPL/2176/2026 | STATE OF ODISHA<br>GOBINDA MAHAKUD<br>VS                    | SIDHARTHA DAS<br>VS        | //<br>BAMBARI /8 /2026<br>()                |                          |
| 343 | D-ABLAPL/2177/2026 | STATE OF ODISHA<br>ANTARYAMI BALIYARSINGH<br>VS             | JYOTIRMAYA SAHOO<br>VS     | //<br>TANGI (KHURDA) /48 /2026<br>()        |                          |
| 344 | D-ABLAPL/2182/2026 | STATE OF ODISHA<br>DULESWAR YADAV<br>VS                     | MANOJ KUMAR PANDA<br>VS    | //<br>JONK /241 /2025<br>()                 |                          |
| 345 | D-ABLAPL/2183/2026 | STATE OF ODISHA<br>BALIA @ SANURJA KANHAR<br>VS             | BIKASH KARNA<br>VS         | //<br>BOUDH /323 /2020<br>()                |                          |
| 346 | D-ABLAPL/2184/2026 | STATE OF ODISHA<br>CHANDRAKANTA NATH<br>VS                  | SAROJA KANTA SAMAL<br>VS   | //<br>TIHIDI /388 /2025<br>()               | AOR20250001113C202600002 |
| 347 | D-ABLAPL/2185/2026 | STATE OF ODISHA<br>RIPUNJAYA DASH<br>VS                     | PRIYA RANJAN SINGH<br>VS   | //<br>ATTABIRA /489 /2025<br>()             |                          |
| 348 | D-ABLAPL/2186/2026 | STATE OF ODISHA<br>AJAYA DIGAL<br>VS                        | JYOTIRMAYA SAHOO<br>VS     | //<br>PHIRINGIA /105 /2025<br>()            |                          |
| 349 | D-ABLAPL/2187/2026 | STATE OF ODISHA<br>BIKASH PADHI<br>VS                       | JAGABANDHU SAHU<br>VS      | //<br>BARGARH /373 /2025<br>()              | AOR20220001487C202600016 |
| 350 | D-ABLAPL/2189/2026 | STATE OF ODISHA<br>PABITRA HARIJAN<br>VS                    | SANGRAM KESHARI ROUT<br>VS | //<br>BORIGUMMA /6 /2026<br>()              |                          |
| 351 | D-ABLAPL/2190/2026 | STATE OF ODISHA<br>SADASIBA PARIDA<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS     | //<br>KABISURYANAGAR /798 /2025<br>()<br>// |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/01/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|--------------------|--|----------------------------------|---------------------------------------|--------------------------|
| 352 | D-ABLAPL/2191/2026 | SANJAY KUMAR BEHERA<br>VS<br>STATE OF ODISHA                       | BIKRAM CHANDRA GHADEI<br>VS      | //<br>()<br>//                        |                          |
| 353 | D-ABLAPL/2194/2026 | PURNA CHANDRA BISWAL<br>VS<br>STATE OF ODISHA                      | GAGAN BIHARI SINGH<br>VS         | BHARATPUR PS /23 /2026<br>()<br>//    |                          |
| 354 | D-ABLAPL/2197/2026 | K. AMOJAMMA DORA<br>VS<br>STATE OF ODISHA                          | SAPAN KUMAR LENKA<br>VS          | PURUSHOTTAMPUR /15 /2026<br>()<br>//  |                          |
| 355 | D-ABLAPL/2199/2026 | AMALENDU JENA<br>VS<br>STATE OF ODISHA                             | ANUGRAHA NARAYAN SAMANTRAY<br>VS | ERASAMA /15 /2026<br>()<br>//         |                          |
| 356 | D-ABLAPL/2200/2026 | BABAJI @ BHAGIRATHI BARIK<br>VS<br>STATE OF ODISHA                 | SATYA NARAYAN MISHRA 4<br>VS     | BASUDEVPUR /35 /2026<br>()<br>//      | AOR20220001615C202600010 |
| 357 | D-ABLAPL/2208/2026 | SWADHIN KUMAR KHATUA @ SWADHIN KU. KHATUA<br>VS<br>STATE OF ODISHA | ANIL KUMAR MITAV TRIPATHY<br>VS  | SONEPUR /176 /2024<br>()<br>//        |                          |
| 358 | D-ABLAPL/2210/2026 | PUSPITA SARANGI<br>VS<br>STATE OF ODISHA                           | ASHOK DAS<br>VS                  | JAGATSINGPUR /52 /2026<br>()<br>//    |                          |
| 359 | D-ABLAPL/2217/2026 | PURNA CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                      | SUDARSAN BEHERA<br>VS            | BEGUNIA P.S. /28 /2026<br>()<br>//    |                          |
| 360 | D-ABLAPL/2219/2026 | SHRITIK BISWAL @ SITIK BISWAL<br>VS<br>STATE OF ODISHA             | PUSPAMITRA MOHAPATRA<br>VS       | LAXMISAGAR P.S. /13 /2026<br>()<br>// |                          |
| 361 | D-ABLAPL/2220/2026 | SUKUTA @ DEEPAK PRADHAN<br>VS<br>STATE OF ODISHA                   | BISWORANJAN SWAIN<br>VS          | CHANDABALI /15 /2026<br>()<br>//      |                          |
| 362 | D-ABLAPL/2221/2026 | BINI ROUT<br>VS<br>STATE OF ODISHA                                 | SK. ZAFARULLA<br>VS              | BALANGA /269 /2025<br>()<br>//        |                          |
| 363 | D-ABLAPL/2223/2026 | SWAPNA SAMAL   | SATYA RANJAN MULIA               | CHANDRASEKHARPUR /353 /2019           |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                          | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE     | E-Filing No |
|-----|--------------------|---|-------------------------|--------------------------|-------------|
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 364 | D-ABLAPL/2225/2026 | PRAVAT MOHANTY                                | MRUTYUNJAY MOHANTY      | NIALI /66 /2011          |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 365 | D-ABLAPL/2226/2026 | KANHA @ KANHU CHARAN NAIK                     | PRIYA RANJAN SINGH      | KANTABANIA PS /66 /2025  |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 366 | D-ABLAPL/2234/2026 | SUBHAM AGRAWAL                                | RAMESH AGARWAL          | / /0                     |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | UNION OF INDIA                                |                         | //                       |             |
| 367 | D-ABLAPL/2239/2026 | UDAYANATH JAYASINGH @ PAPU                    | AMLAN SHAKTI PAUL       | BOLAGARH P.S. /207 /2025 |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 368 | D-ABLAPL/2242/2026 | DISCO @ JAYED ALI KHAN @ ZAHID ALLI KHAN      | AMLAN MOHANTY           | BINJHARPUR /307 /2019    |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 369 | D-ABLAPL/2243/2026 | MANOJ KUMAR DAS @ RINKU                       | AMLAN SHAKTI PAUL       | BHADRAK TOWN /43 /2026   |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 370 | D-ABLAPL/2245/2026 | UDAYANATH JAYASINGH @ PAPU                    | AMLAN SHAKTI PAUL       | FATEGARH /293 /2025      |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 371 | D-ABLAPL/2252/2026 | HARISHCHANDRA BHATRIA @ BHATRIA HARISHCHANDRA | HANDESH KUMAR BHANJADEO | RAYAGADA TOWN /319 /2025 |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 372 | D-ABLAPL/2255/2026 | SUDHIR KUMAR PRADHAN                          | DEEPAK PANDA            | KHURDA PS /453 /2025     |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 373 | D-ABLAPL/2261/2026 | SASMITA MALLICK                               | SUKANTA KUMAR NAYAK     | RAJKANIKA /566 /2025     |             |
|     |                    | VS  | VS                      | ()                       |             |
|     |                    | STATE OF ODISHA                               |                         | //                       |             |
| 374 | D-ABLAPL/2262/2026 | DEEPAK MALIK                                  | SUKANTA KUMAR NAYAK     | RAJKANIKA /563 /2025     |             |
|     |                    | VS  | VS                      | ()                       |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/01/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE  | E-Filing No              |
|-----|--------------------|--|------------------------------|---|--------------------------|
| 375 | D-ABLAPL/2265/2026 | STATE OF ODISHA<br>RAJA GUPTA @ MUKESH KUMAR GUPTA<br>VS | BHARAT BHUSAN ROUTRAY<br>VS  | //<br>PLANTSITE /832 /2025<br>()                                      |                          |
| 376 | D-ABLAPL/2268/2026 | STATE OF ODISHA<br>MUNA SINGH<br>VS                      | SATYABRATA DASH<br>VS        | //<br>CHANDAKA P.S. /14 /2026<br>()                                   |                          |
| 377 | D-ABLAPL/2270/2026 | STATE OF ODISHA<br>MINAKETAN SWAIN<br>VS                 | SANJIB KUMAR BHANJADEO<br>VS | //<br>KHURDA MODEL /540 /2025<br>()                                   |                          |
| 378 | D-ABLAPL/2273/2026 | STATE OF ODISHA<br>SOUBHAGYA MUDULI @ BUNTI MUDULI<br>VS | RAJKISHORE SWAIN<br>VS       | //<br>BARANGA /39 /2026<br>()   |                          |
| 379 | D-ABLAPL/2274/2026 | STATE OF ODISHA<br>GOPAL HOTA<br>VS                      | ARPIT SARANGI<br>VS          | //<br>Bamapada (Industrial Area) /102 /2024<br>()                     |                          |
| 380 | D-ABLAPL/2276/2026 | STATE OF ODISHA<br>RUCHI ACHARI @ RUCHITA DEEP<br>VS     | RAKESH KUMAR DAS<br>VS       | //<br>SAMBALPUR TOWN /13 /2026<br>()                                  | AOR20220001298C202600005 |
| 381 | D-ABLAPL/2279/2026 | STATE OF ODISHA<br>RAJEEV KUMAR<br>VS                    | RANJEET MOHARANA<br>VS       | //<br>CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /242 /2025<br>() |                          |
| 382 | D-ABLAPL/2280/2026 | STATE OF ODISHA<br>BHARAT PANDIT<br>VS                   | RAJ KUMAR ROUT<br>VS         | //<br>KHANDAGIRI P.S. /76 /2025<br>()                                 |                          |
| 383 | D-ABLAPL/2282/2026 | STATE OF ODISHA<br>RAGHUNATH DAS<br>VS                   | PRATAP CHANDRA MISHRA<br>VS  | //<br>//0<br>()   |                          |
| 384 | D-ABLAPL/2286/2026 | STATE OF ODISHA<br>Dharmendra Pradhan<br>VS              | Suryakanta Palai<br>VS       | //<br>//<br>()  | AOR20220004106C202600013 |
| 385 | D-ABLAPL/2288/2026 | State Of Odisha<br>RAKESH MISHRA<br>VS                   | PARTHA SARATHI DAS<br>VS     | //<br>//<br>()  | AOD20240000364C202600014 |
|     |                    | State Of Odisha  |                              | //  |                          |

# ORISSA HIGH COURT

MISC CASES FILED on :20/01/2026

| SL. NO. | FILING NO<br>CASE NO                   | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|---------|--|--|---|----------------------|
| 1       | D-SAO/2906/2026<br>SAO/ /              | DIPTIMAYEE SAHOO<br>MP                     | DWARIKA PRASAD MOHANTY                                    | 9/2026               |
| 2       | D-JCRLA/38709/2024<br>JCRLA/206/2024   | BELALASEN PRADHAN<br>MP                    | BIBHUTI RANJAN MOHANTY, BIKRAM KESHARI RAJ                | 12/2026              |
| 3       | D-JCRLA/37076/2025<br>JCRLA/228/2025   | SADANANDA GADANAYAK<br>MP                  | ADV.  | 13/2026              |
| 4       | D-JCRLA/37076/2025<br>JCRLA/228/2025   | SADANANDA GADANAYAK<br>MP                  | ADV.  | 14/2026              |
| 5       | D-CRLMP/2083/2021<br>CRLMP/2083/2021   | SUBRAT ROUT<br>MP                          | MITALEE JESTHI  | 15/2026              |
| 6       | D-CRLMP/40819/2025<br>CRLMP/16/2026    | SUNANDA JENA<br>MP                         | DIPTI RANJAN MOHAPATRA                                    | 16/2026              |
| 7       | D-CRLLP/2144/2026<br>CRLLP/ /          | STATE OF ODISHA<br>MP                      | SARBESWAR BEHERA, A.G.A                                   | 19/2026              |
| 8       | D-RVWPET/16958/2024<br>RVWPET/122/2024 | NETRA BEHERA<br>MP                         | HRUDANANDA MOHAPATRA                                      | 27/2026              |
| 9       | D-CMAPL/33703/2025<br>CMAPL/12/2026    | SATYABHAMA PATEL<br>MP                     | SOURAV SUMAN BHUYAN                                       | 29/2026              |
| 10      | D-CMAPL/1577/2026<br>CMAPL/ /          | PRATAP CHANDRA BEHERA<br>MP                | ADV.  | 30/2026              |
| 11      | D-MATA/1186/2026<br>MATA/ /            | SIMARANI NAYAK<br>MP                       | BIBHUTI RANJAN MOHANTY                                    | 46/2026              |
| 12      | D-MATA/385/2023<br>MATA/385/2023       | LIPSA LITA PATRA<br>MP                     | SIDDHARTHA SAMAL  | 47/2026              |
| 13      | D-MATA/2911/2026<br>MATA/ /            | GITANJALI JENA<br>MP                       | BIBHUTI BHUSAN ROUT                                       | 48/2026              |
| 14      | D-CONTC/2692/2026<br>CONTC/ /          | ASISH KUMAR DAS<br>MP                      | TUSAR KUMAR MISHRA  | 53/2026              |
| 15      | D-CONTC/2072/2026<br>CONTC/422/2026    | MANASI SAHOO<br>MP                         | HIMANSHU SEKHAR MISHRA                                    | 54/2026              |
| 16      | D-CONTC/50000/2025<br>CONTC/5955/2025  | JOGENDRANATH DAS<br>MP                     |   | 55/2026              |
| 17      | D-CONTC/50003/2025<br>CONTC/5956/2025  | SARAT KUMAR SAMAL<br>MP                    |   | 56/2026              |
| 18      | D-BLAPL/494/2026<br>BLAPL/200/2026     | ANIL KUMAR JENA<br>MP                      | SANJIB KUMAR BHANJADEO                                    | 57/2026              |
| 19      | D-BLAPL/30137/2025<br>BLAPL/10309/2025 | REJITI KRISHNA<br>MP                       | JIBAN RANJAN DASH   | 58/2026              |
| 20      | D-BLAPL/24069/2025<br>BLAPL/8370/2025  | REJITI KRISHNA<br>MP                       | JIBAN RANJAN DASH   | 59/2026              |
| 21      | D-BLAPL/36420/2025<br>BLAPL/12536/2025 | RAJESH KAMILA<br>MP                        | SURYAKANTA DWIBEDI  | 60/2026              |
| 22      | D-FAO/57/2021<br>FAO/57/2021           | D.SUJATA RAO<br>MP                         |   | 60/2026              |
| 23      | D-BLAPL/9510/2023<br>BLAPL/9510/2023   | MANOJ KUMAR PANDA<br>MP                    |   | 61/2026              |
| 24      | D-FAO/948/2018<br>FAO/948/2018         | UNION OF INDIA<br>MP                       |   | 61/2026              |
| 25      | D-FAO/389/2017<br>FAO/389/2017         | SUCHITRA NAYAK<br>MP                       | M/S.PRASANNA KU.PARHI                                     | 62/2026              |
| 26      | D-FAO/2884/2026                        | D.M., M/S. TATA AIG GENERAL INSURANCE      | CHOLADI, KUNACK   |                      |

|    |  |  |  |          |
|----|--|--|--|----------|
|    | FAO/ /                                   | MP   |  | 63/2026  |
| 27 | D-ABLAPL/40337/2025<br>ABLAPL/14999/2025 | ROHNIKANTA PALATASINGH @ ROHNIKANTA PALTASINGH<br>MP |  | 109/2026 |
| 28 | D-ABLAPL/663/2026<br>ABLAPL/261/2026     | GOBINDA MAJHI<br>MP                                  |  | 110/2026 |
| 29 | D-ABLAPL/14561/2023<br>ABLAPL/14561/2023 | SANJAY SWAIN<br>MP                                   | TANMAYA KUMAR MOHANTY                                    | 111/2026 |
| 30 | D-ABLAPL/2272/2024<br>ABLAPL/768/2024    | SATYAJIT PATTNAIK<br>MP                              |  | 112/2026 |
| 31 | D-ABLAPL/24364/2025<br>ABLAPL/9552/2025  | TUBULA @ NAGEN KUMAR SAHOO<br>MP                     |  | 113/2026 |
| 32 | D-ABLAPL/37599/2025<br>ABLAPL/14305/2025 | SANTOSH ROUT<br>MP                                   |  | 114/2026 |
| 33 | D-ABLAPL/40265/2025<br>ABLAPL/15013/2025 | PRASANTA @ SACHIDANANDA KAHAMARI<br>MP               |  | 115/2026 |
| 34 | D-CRLREV/912/2026<br>CRLREV/76/2026      | BANAMALI RANA<br>MP                                  | BHABANI SHANKAR RAYAGURU                                 | 117/2026 |
| 35 | D-CRLREV/2156/2026<br>CRLREV/ /          | ASIT MOHAPATRA<br>MP                                 | SASWATA PATNAIK  | 118/2026 |
| 36 | D-CRLREV/33250/2025<br>CRLREV/860/2025   | ISAK TIGGA<br>MP                                     | UMA SHANKAR PATEL  | 119/2026 |
| 37 | D-CRLREV/40068/2025<br>CRLREV/72/2026    | SRIPATI CHARAN BADAJENA<br>MP                        | DURGA PRASAD JENA  | 120/2026 |
| 38 | D-CRLREV/29446/2025<br>CRLREV/ /         | BANDANA MOHAPATRA<br>MP                              | PRITAM KUMAR MOHANTY                                     | 121/2026 |
| 39 | D-CRLREV/2251/2026<br>CRLREV/ /          | JYOTI PRAKASH BISWAL<br>MP                           | PRASANNA KUMAR PARHI                                     | 122/2026 |
| 40 | D-CRLREV/2257/2026<br>CRLREV/ /          | SUBHRASAMBIT NAYAK<br>MP                             | PRASANNA KUMAR PARHI                                     | 123/2026 |
| 41 | D-CRLREV/2264/2026<br>CRLREV/ /          | AJIT KUMAR KAR<br>MP                                 | BIJAYA KUMAR RAGADA                                      | 124/2026 |
| 42 | D-CRLREV/40068/2025<br>CRLREV/72/2026    | SRIPATI CHARAN BADAJENA<br>MP                        | DURGA PRASAD JENA  | 125/2026 |
| 43 | D-RSA/2667/2026<br>RSA/ /                | GAYADHAR NAYAK<br>MP                                 | ACHYUTANANDA PATTANAIAK                                  | 145/2026 |
| 44 | D-RSA/146/2013<br>RSA/146/2013           | AMARESWAR SWAIN<br>MP                                | M/S.D.ROUTRAY, SUBHADUTTA ROUTRAY                        | 146/2026 |
| 45 | D-RSA/2763/2026<br>RSA/ /                | MAHESWAR SAHOO<br>MP                                 | HIMANSU SEKHAR SATAPATHY                                 | 147/2026 |
| 46 | D-RSA/52368/2024<br>RSA/491/2024         | JYOTSHNAMAYEE MOHANTY<br>MP                          | BIBEKANANDA BHUYAN                                       | 148/2026 |
| 47 | D-RSA/279/2009<br>RSA/279/2009           | SIMANCHAL ACHARYA<br>MP                              | M/S.MANOJ KU.MISHRA                                      | 149/2026 |
| 48 | D-RSA/279/2009<br>RSA/279/2009           | SIMANCHAL ACHARYA<br>MP                              | M/S.MANOJ KU.MISHRA                                      | 150/2026 |
| 49 | D-CMP/37510/2025<br>CMP/1540/2025        | JAGJIBAN PANDA @ JAGABANDHAN PANDEY<br>MP            | MANOJ KUMAR PANDA  | 151/2026 |
| 50 | D-RSA/279/2009<br>RSA/279/2009           | SIMANCHAL ACHARYA<br>MP                              | M/S.MANOJ KU.MISHRA                                      | 151/2026 |
| 51 | D-CMP/2665/2026<br>CMP/ /                | BIRAJINI JENA<br>MP                                  | GAJENDRANATH ROUT  | 152/2026 |
| 52 | D-RSA/2794/2026<br>RSA/ /                | SHANKAR BEHERA<br>MP                                 | DHANOJ KUMAR SAHOO                                       | 152/2026 |
| 53 | D-CMP/2666/2026<br>CMP/ /                | UTTAM KUMAR PANIGRAHI<br>MP                          | ACHYUTANANDA PATTANAIAK                                  | 153/2026 |
| 54 | D-RSA/52/2022<br>RSA/52/2022             | GOLAP JENA<br>MP                                     | BIBHUTI BHUSAN MISHRA (2)                                | 153/2026 |
| 55 | D-CMP/55264/2025<br>CMP/144/2026         | SHAHANAWAZ AHMED<br>MP                               | JAGAJIBAN PRADHAN  | 154/2026 |
| 56 | D-RSA/347/2017<br>RSA/347/2017           | ASHOK KU.SATPATHY<br>MP                              | M/S.RAM CH.RATH,,M/S. AJODHYA RANJAN DASH,A.MOHANTA,L.AO | 154/2026 |
| 57 | D-CMP/2720/2026<br>CMP/ /                | SANTOSH MAJHI<br>MP                                  | AJIT CH MOHAPATRA  | 155/2026 |

|    |                                   |   |   |          |
|----|-----------------------------------|---|---|----------|
| 58 | D-RSA/348/2017<br>RSA/348/2017    | ASHOK KU.SATPATHY<br>MP   | M/S.RAM CH.RATH,M/S. AJODHYA RANJAN DASH,A.MOHANTA,L.AC | 155/2026 |
| 59 | D-CMP/2720/2026<br>CMP/ /         | SANTOSH MAJHI<br>MP   | AJIT CH MOHAPATRA                                       | 156/2026 |
| 60 | D-RSA/2875/2026<br>RSA/ /         | LAKHESINGH MAJHI<br>MP  | SOURAV SUMAN BHUYAN                                     | 156/2026 |
| 61 | D-RSA/2875/2026<br>RSA/ /         | LAKHESINGH MAJHI<br>MP  | SOURAV SUMAN BHUYAN                                     | 157/2026 |
| 62 | D-CMP/49749/2025<br>CMP/1939/2025 | BARSA BAISALI<br>MP   | PRASANTA KUMAR SATAPATHY                                | 157/2026 |
| 63 | D-RSA/2889/2026<br>RSA/ /         | RAJNI BAJPAI<br>MP  | AMIT PRASAD BOSE  | 158/2026 |
| 64 | D-CMP/49749/2025<br>CMP/1939/2025 | BARSA BAISALI<br>MP   | PRASANTA KUMAR SATAPATHY                                | 158/2026 |
| 65 | D-CMP/26955/2025<br>CMP/1008/2025 | ATMA PRAKASH MOHANTY<br>MP                                      | SHIB SHANKAR MOHANTY                                    | 159/2026 |
| 66 | D-RSA/350/2017<br>RSA/350/2017    | ASHOK KU.SATPATHY<br>MP   | M/S.RAM CH.RATH,M/S. AJODHYA RANJAN DASH,A.MOHANTA,L.AC | 159/2026 |
| 67 | D-RSA/44/2023<br>RSA/44/2023      | RANJITA MOHARANA<br>MP  | AJODHYA RANJAN DASH                                     | 160/2026 |
| 68 | D-CMP/1623/2023<br>CMP/1623/2023  | ANIL KUMAR DAS<br>MP  | GOUTAM CHARAN ROUT                                      | 160/2026 |
| 69 | D-RSA/47/2023<br>RSA/47/2023      | RANJITA MOHARANA<br>MP  | AJODHYA RANJAN DASH                                     | 161/2026 |
| 70 | D-CMP/30584/2025<br>CMP/1163/2025 | SUDARSAN BARIK<br>MP  |   | 161/2026 |
| 71 | D-CMP/2846/2026<br>CMP/ /         | SARAT PATRA<br>MP   | AMITAV TRIPATHY   | 162/2026 |
| 72 | D-RSA/42334/2025<br>RSA/44/2026   | SURESH PRASAD SAHU<br>MP  | MANOJ KUMAR PATI  | 162/2026 |
| 73 | D-CMP/2894/2026<br>CMP/ /         | HAREKRUSHNA KHAMARI<br>MP                                       | SAILAZA NANDAN DAS                                      | 163/2026 |
| 74 | D-CMP/2899/2026<br>CMP/ /         | REETA ROHI DAS<br>MP  | AMIT PRASAD BOSE  | 164/2026 |
| 75 | D-CMP/2903/2026<br>CMP/ /         | BIMAL KISHORE PADHI<br>MP                                       | PRASANTA KUMAR SATAPATHY                                | 165/2026 |
| 76 | D-CMP/2910/2026<br>CMP/ /         | BASANTI TRIPATHY<br>MP  | AJIT KUMAR TRIPATHY                                     | 166/2026 |
| 77 | D-MACA/2591/2026<br>MACA/ /       | SUNITA BAG<br>MP  | DHANANJAYA MUND   | 210/2026 |
| 78 | D-MACA/50695/2025<br>MACA/85/2026 | MANAGER, LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,<br>MP | BHUBANESWAR   | 211/2026 |
| 79 | D-MACA/2681/2026<br>MACA/ /       | CHANDRAMANI BEHERA<br>MP  | PRADEEP KUMAR MISHRA                                    | 212/2026 |
| 80 | D-MACA/625/2009<br>MACA/625/2009  | MIRABAI MOHANTY<br>MP   |   | 213/2026 |
| 81 | D-MACA/2721/2026<br>MACA/ /       | D.M., THE NEW INDIA ASSURANCE CO. LTD.,<br>MP                   | INDRA KUMAR GHOSE                                       | 214/2026 |
| 82 | D-MACA/53486/2025<br>MACA/ /      | UNITED INDIA INSURANCE CO. LTD., CUTTACK,<br>MP                 | SOMNATH ROY   | 215/2026 |
| 83 | D-MACA/2772/2026<br>MACA/ /       | NEW INDIA ASSURANCE CO. LTD., CUTTACK,<br>MP                    | VIKROY DASMOHAPATRA                                     | 216/2026 |
| 84 | D-MACA/2772/2026<br>MACA/ /       | NEW INDIA ASSURANCE CO. LTD., CUTTACK,<br>MP                    | VIKROY DASMOHAPATRA                                     | 217/2026 |
| 85 | D-MACA/2724/2026<br>MACA/ /       | PADMA NAYAK<br>MP   | DHANANJAYA MUND   | 218/2026 |
| 86 | D-MACA/2859/2026<br>MACA/ /       | DAKTAR MAHAPATRA<br>MP  | GOKULANANDA SAHU  | 219/2026 |
| 87 | D-MACA/2865/2026<br>MACA/ /       | DAKTA MAHAPATRA<br>MP   | GOKULANANDA SAHU  | 220/2026 |
| 88 | D-MACA/2869/2026<br>MACA/ /       | PANCHVATI BHOI<br>MP  | GOKULANANDA SAHU  | 221/2026 |
| 89 | D-MACA/2883/2026                  | LALIT MAHAPATRA   | GOKULANANDA SAHU  |          |

|     |                    |                                   |   |          |
|-----|--------------------|-----------------------------------|---|----------|
|     | MACA/ /            | MP                                |   | 222/2026 |
| 90  | D-MACA/2893/2026   | MANAGER, NEW INDIA ASSURANCE CO.L | ADAM ALI KHAN   |          |
|     | MACA/ /            | MP                                |   | 223/2026 |
| 91  | D-CRLMC/40830/2025 | RAJESH KUMAR GOUDU                | BIPIN KUMAR NAYAK                                     |          |
|     | CRLMC/19/2026      | MP                                |   | 243/2026 |
| 92  | D-CRLMC/27480/2025 | RUTURANJAN DEEP                   |   |          |
|     | CRLMC/3602/2025    | MP                                |   | 244/2026 |
| 93  | D-CRLMC/35701/2025 | SATYANARAYAN PRADHAN              |   |          |
|     | CRLMC/4859/2025    | MP                                |   | 245/2026 |
| 94  | D-CRLMC/3732/2025  | BIRANCHI NARAYAN MOHAPATRA        |   |          |
|     | CRLMC/556/2025     | MP                                |   | 246/2026 |
| 95  | D-CRLMC/26376/2024 | SUDAM POLAI                       |   |          |
|     | CRLMC/3388/2024    | MP                                |   | 247/2026 |
| 96  | D-CRLMC/35501/2025 | ADITYA KUMAR MOHAPATRA            | LAXMIKANTA TRIPATHY                                   |          |
|     | CRLMC/4830/2025    | MP                                |   | 248/2026 |
| 97  | D-CRLMC/2229/2026  | SUBODH SINGH                      | SATYA RANJAN MULIA                                    |          |
|     | CRLMC/ /           | MP                                |   | 249/2026 |
| 98  | D-CRLMC/2235/2026  | JASWANT SINGH                     | BIBHUTI KESHARI BISWAL                                |          |
|     | CRLMC/ /           | MP                                |   | 250/2026 |
| 99  | D-CRLMC/2266/2026  | TULU @ BASANTA SETHI              | BIDISHA SAHU  |          |
|     | CRLMC/ /           | MP                                |   | 251/2026 |
| 100 | D-CRLMC/40635/2025 | LOCHANI NAYAK                     | SATYABRATA DASH                                       |          |
|     | CRLMC/138/2026     | MP                                |   | 252/2026 |
| 101 | D-CRLMC/2271/2026  | GUPTA CHANDRA BIDIKA              | AMITABH MISHRA  |          |
|     | CRLMC/ /           | MP                                |   | 253/2026 |
| 102 | D-CRLMC/39846/2025 | GANGADHAR MANIA @ GANGA MANIA     |   |          |
|     | CRLMC/5673/2025    | MP                                |   | 254/2026 |
| 103 | D-CRLA/1054/2023   | SUNIL KUMAR PRADHAN               | PARTHA SARATHI NAYAK                                  |          |
|     | CRLA/1054/2023     | MP                                |   | 266/2026 |
| 104 | D-CRLA/26/2016     | AKHAYA KUMAR SAHOO                | M/S.PRASANTA KUMAR SAHOO D.MOHAPATRA U.C.DORA G.R.DAS |          |
|     | CRLA/26/2016       | MP                                |   | 267/2026 |
| 105 | D-CRLA/2188/2026   | GUNANIDHI BEHERA                  | DEBA PRASAD DAS                                       |          |
|     | CRLA/ /            | MP                                |   | 268/2026 |
| 106 | D-CRLA/2188/2026   | GUNANIDHI BEHERA                  | DEBA PRASAD DAS                                       |          |
|     | CRLA/ /            | MP                                |   | 269/2026 |
| 107 | D-CRLA/40270/2025  | INFORMANT                         | AJAYA KUMAR PRADHAN                                   |          |
|     | CRLA/86/2026       | MP                                |   | 270/2026 |
| 108 | D-CRLA/1271/2026   | GURUDEV KISHAN                    | DEBASNAN DAS  |          |
|     | CRLA/ /            | MP                                |   | 271/2026 |
| 109 | D-CRLA/360/2012    | BANSIDHAR SAHOO                   | M/S.D.P.DAS   |          |
|     | CRLA/360/2012      | MP                                |   | 272/2026 |
| 110 | D-CRLA/360/2012    | BANSIDHAR SAHOO                   | M/S.D.P.DAS, DEBAPRASAD DAS                           |          |
|     | CRLA/360/2012      | MP                                |   | 273/2026 |
| 111 | D-CRLA/947/2022    | PRASNA@PRASANA KUMAR DIGAL        | NIRANJAN PANDA  |          |
|     | CRLA/947/2022      | MP                                |   | 274/2026 |
| 112 | D-CRLA/859/2022    | SUSANTA BISOYI                    | MR.RAJIB BIHARI MISHRA                                |          |
|     | CRLA/859/2022      | MP                                |   | 275/2026 |
| 113 | D-CRLA/154/2023    | E.JITENDRA REDDY                  | NRUSINGHA NANDA MAHAPATRA                             |          |
|     | CRLA/154/2023      | MP                                |   | 276/2026 |
| 114 | D-CRLA/2250/2026   | KARUA @ ALEKH NATH                | SUBRATA PANDA   |          |
|     | CRLA/ /            | MP                                |   | 277/2026 |
| 115 | D-CRLA/2250/2026   | KARUA @ ALEKH NATH                | SUBRATA PANDA   |          |
|     | CRLA/ /            | MP                                |   | 278/2026 |
| 116 | D-WA/2588/2026     | STATE OF ODISHA                   | UMESH CHANDRA BEHURA,A.G.A                            |          |
|     | WA/ /              | MP                                |   | 318/2026 |
| 117 | D-WA/2588/2026     | STATE OF ODISHA                   | UMESH CHANDRA BEHURA,A.G.A                            |          |
|     | WA/ /              | MP                                |   | 319/2026 |
| 118 | D-WA/53844/2025    | PRAFULLA KUMAR NAYAK              | ANJAN KUMAR BISWAL                                    |          |
|     | WA/113/2026        | MP                                |   | 320/2026 |
| 119 | D-WA/54280/2025    | SHYAM SUNDAR DAS                  | SANTOSH KUMAR SWAIN                                   |          |
|     | WA/131/2026        | MP                                |   | 321/2026 |
| 120 | D-WA/2668/2026     | STATE OF ODISHA                   | SURYA NARAYAN PATNAIK,A.G.A                           |          |
|     | WA/ /              | MP                                |   | 322/2026 |

|     |  |  |                             |           |
|-----|--|--|-----------------------------|-----------|
| 121 | D-WA/2668/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | SURYA NARAYAN PATNAIK,A.G.A | 323/2026  |
| 122 | D-WA/49954/2025<br>WA/132/2026         | RATNAKAR SWAIN<br>MP                     | SABYASACHI PANDA            | 324/2026  |
| 123 | D-WA/2669/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | PRABIR KUMAR RAY,A.G.A      | 325/2026  |
| 124 | D-WA/2669/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | PRABIR KUMAR RAY,A.G.A      | 326/2026  |
| 125 | D-WA/2699/2026<br>WA/ /                | VICE CHANCELLOR, UTKAL UNIVERSITY,<br>MP | GYANANIHARI,BSRAHAPATRA     | 327/2026  |
| 126 | D-WA/2699/2026<br>WA/ /                | VICE CHANCELLOR, UTKAL UNIVERSITY,<br>MP | GYANANIHARI,BSRAHAPATRA     | 328/2026  |
| 127 | D-WA/2703/2026<br>WA/ /                | VICE CHANCELLOR, UTKAL UNIVERSITY,<br>MP | BSRA RANJAN MAHAPATRA       | 329/2026  |
| 128 | D-WA/2703/2026<br>WA/ /                | VICE CHANCELLOR, UTKAL UNIVERSITY,<br>MP | BSRA RANJAN MAHAPATRA       | 330/2026  |
| 129 | D-WA/52568/2025<br>WA/135/2026         | REETA JAIN<br>MP                         | BALARAM NAYAK               | 331/2026  |
| 130 | D-WA/52568/2025<br>WA/135/2026         | REETA JAIN<br>MP                         | BALARAM NAYAK               | 332/2026  |
| 131 | D-WA/2701/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | SURYA NARAYAN PATNAIK,A.G.A | 333/2026  |
| 132 | D-WA/2701/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | SURYA NARAYAN PATNAIK,A.G.A | 334/2026  |
| 133 | D-WA/2704/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | SAROJ KUMAR JEE,A.G.A       | 335/2026  |
| 134 | D-WA/2704/2026<br>WA/ /                | STATE OF ODISHA<br>MP                    | SAROJ KUMAR JEE,A.G.A       | 336/2026  |
| 135 | D-WA/21903/2025<br>WA/1107/2025        | STATE OF ODISHA<br>MP                    |                             | 337/2026  |
| 136 | D-WA/6445/2024<br>WA/197/2024          | STATE OF ODISHA<br>MP                    | SAROJ KANTA SAMAL,A.G.A     | 338/2026  |
| 137 | D-WP(C)/2557/2026<br>WP(C)/ /          | M/S.LAXMIDHAR BHOL, AMAN, CUTTACK<br>MP  | ASHISH KUMAR SAMAL          | 1537/2026 |
| 138 | D-WP(C)/39349/2024<br>WP(C)/23395/2024 | SAILABALA JENA<br>MP                     | UMA CHARAN MISHRA           | 1538/2026 |
| 139 | D-WP(C)/2679/2026<br>WP(C)/ /          | ABINASH BISWAL<br>MP                     | SASWAT KUMAR ACHARYA        | 1539/2026 |
| 140 | D-WP(C)/2677/2026<br>WP(C)/2412/2026   | JITENDRA ROURAY<br>MP                    | BIRAJA PRASANNA DAS         | 1540/2026 |
| 141 | D-WP(C)/15468/2024<br>WP(C)/9554/2024  | ASWINI KUMAR MOHANTY<br>MP               |                             | 1541/2026 |
| 142 | D-WP(C)/2634/2026<br>WP(C)/ /          | MAA SUBHADRA SELF HELP GROUP<br>MP       | SADASIVA PATRA (1)          | 1542/2026 |
| 143 | D-WP(C)/23156/2025<br>WP(C)/15991/2025 | MANAS RANJAN DEHURY<br>MP                |                             | 1543/2026 |
| 144 | D-WP(C)/55328/2025<br>WP(C)/2267/2026  | M/S OMM JAY MAA LAXMI SHG, KHORDHA<br>MP | PRATYUSHA NAIDU             | 1544/2026 |
| 145 | D-WP(C)/42178/2024<br>WP(C)/25216/2024 | BAKUL KUMAR MISHRA<br>MP                 | RAJJEET ROY                 | 1545/2026 |
| 146 | D-WP(C)/55446/2025<br>WP(C)/2269/2026  | TRUPTI DAS<br>MP                         | SRINIVAS MOHANTY            | 1546/2026 |
| 147 | D-WP(C)/34906/2021<br>WP(C)/34906/2021 | SUDAM CHARAN SAHU<br>MP                  |                             | 1547/2026 |
| 148 | D-WP(C)/2673/2026<br>WP(C)/ /          | BABA MALESWAR SHG<br>MP                  | DILLIP KUMAR RAY            | 1548/2026 |
| 149 | D-WP(C)/2696/2026<br>WP(C)/ /          | DIPAK KUMAR SAMANTARAY<br>MP             | AKSHAYA KUMAR PANDEY        | 1549/2026 |
| 150 | D-WP(C)/2697/2026<br>WP(C)/ /          | DILLP KUMAR KHATUA<br>MP                 | AKSHAYA KUMAR PANDEY        | 1550/2026 |
| 151 | D-WP(C)/2706/2026<br>WP(C)/ /          | NAKULA BEHERA<br>MP                      | BINAYAK MOHAPATRA           | 1553/2026 |
| 152 | D-WP(C)/49947/2025                     | SARASWATI BHATRA                         | PRASANTA KUMAR SATAPATHY    |           |

|     |  |  |                                 |           |
|-----|--|--|---------------------------------|-----------|
|     | WP(C)/34599/2025                       | MP   |                                 | 1554/2026 |
| 153 | D-WP(C)/45120/2025<br>WP(C)/33079/2025 | SUKANTA KUMAR BHATTA<br>MP                                 | AMIYA KUMAR MOHANTY (A)         | 1555/2026 |
| 154 | D-WP(C)/2678/2026<br>WP(C)/ /          | JHARANA DASH<br>MP   | SRINIVAS MOHANTY                | 1556/2026 |
| 155 | D-WP(C)/2680/2026<br>WP(C)/ /          | UNION OF INDIA<br>MP                                       | PRASANNA KUMAR PARHI, DY. S.G.I | 1557/2026 |
| 156 | D-WP(C)/47132/2025<br>WP(C)/32984/2025 | SUNAYANA SAMANTARAY<br>MP                                  | SUBHADUTTA ROUSTRAY             | 1558/2026 |
| 157 | D-WP(C)/47130/2025<br>WP(C)/32895/2025 | LAKHMA SOREN<br>MP   | SUBHADUTTA ROUSTRAY             | 1559/2026 |
| 158 | D-WP(C)/47129/2025<br>WP(C)/32939/2025 | HARI SANKAR PANDA<br>MP                                    | SUBHADUTTA ROUSTRAY             | 1560/2026 |
| 159 | D-WP(C)/47136/2025<br>WP(C)/32904/2025 | SUBHASIS SAHOO<br>MP                                       | SUBHADUTTA ROUSTRAY             | 1561/2026 |
| 160 | D-WP(C)/47131/2025<br>WP(C)/32899/2025 | KRUSHNARJUNA PARIDA<br>MP                                  | SUBHADUTTA ROUSTRAY             | 1562/2026 |
| 161 | D-WP(C)/47144/2025<br>WP(C)/32909/2025 | NAKULA SAMAL<br>MP   | SUBHADUTTA ROUSTRAY             | 1563/2026 |
| 162 | D-WP(C)/2716/2026<br>WP(C)/ /          | SARBESWAR MOHANTY<br>MP                                    | JAJATI KESHARI KHUNTIA          | 1564/2026 |
| 163 | D-WP(C)/47122/2025<br>WP(C)/32905/2025 | MANAS RANJAN BISWAL<br>MP                                  | SUBHADUTTA ROUSTRAY             | 1565/2026 |
| 164 | D-WP(C)/47120/2025<br>WP(C)/32903/2025 | MADHU SMITA NAYAK<br>MP                                    | SUBHADUTTA ROUSTRAY             | 1566/2026 |
| 165 | D-WP(C)/47125/2025<br>WP(C)/32982/2025 | GIRIDHARI PATNAIK<br>MP                                    | SUBHADUTTA ROUSTRAY             | 1567/2026 |
| 166 | D-WP(C)/47124/2025<br>WP(C)/32970/2025 | BITHIKA DEVI MAZUMDAR<br>MP                                | SUBHADUTTA ROUSTRAY             | 1568/2026 |
| 167 | D-WP(C)/47117/2025<br>WP(C)/32896/2025 | ABINAS DAS<br>MP   | SUBHADUTTA ROUSTRAY             | 1569/2026 |
| 168 | D-WP(C)/13564/2019<br>WP(C)/13564/2019 | PRASANTA KUMAR PRADHAN<br>MP                               | M/S.S.C.DASH                    | 1570/2026 |
| 169 | D-WP(C)/2729/2026<br>WP(C)/ /          | MAHADEV INDO SERVICES, BBSR<br>MP                          | ALOK KUMAR PANDA                | 1571/2026 |
| 170 | D-WP(C)/6637/2016<br>WP(C)/6637/2016   | LAXMIDHAR BANDHA<br>MP                                     | M/S.S.K.NAYAK                   | 1572/2026 |
| 171 | D-WP(C)/2737/2026<br>WP(C)/2417/2026   | BANITA PATEL<br>MP   | LAXMI PRASAD DWIVEDY            | 1573/2026 |
| 172 | D-WP(C)/2736/2026<br>WP(C)/ /          | TUSHAR RANJAN MOHANTY<br>MP                                | KOUSIK ANANDA GURU              | 1574/2026 |
| 173 | D-WP(C)/2728/2026<br>WP(C)/ /          | TRINATH PANDA<br>MP  | LAXMAN PRADHAN                  | 1575/2026 |
| 174 | D-WP(C)/52084/2025<br>WP(C)/946/2026   | DEEPA MALIK<br>MP  | ALOK KUMAR MOHAPATRA            | 1576/2026 |
| 175 | D-WP(C)/2762/2026<br>WP(C)/2407/2026   | RAMA PRASHAN DASH<br>MP                                    | GOKULANANDA PARIDA              | 1577/2026 |
| 176 | D-WP(C)/2733/2026<br>WP(C)/ /          | PUJA AGARWAL<br>MP   | NIKHIL PRATAP                   | 1578/2026 |
| 177 | D-WP(C)/2768/2026<br>WP(C)/ /          | SANJIB DHAL<br>MP  | SAIBRATA RATH                   | 1579/2026 |
| 178 | D-WP(C)/2771/2026<br>WP(C)/ /          | DR.PITAMBAR MISHRA<br>MP                                   | SAIBRATA RATH                   | 1580/2026 |
| 179 | D-WP(C)/1339/2019<br>WP(C)/1339/2019   | M/S OMSHREE INFRATECH PRIVATE LIMITED<br>MP                | SOMANATH MISHRA                 | 1581/2026 |
| 180 | D-WP(C)/53798/2025<br>WP(C)/705/2026   | THE ZONAL MANAGER, UCO BANK, ASHOKNAGAR, BHUBANESWAR<br>MP | CHINMAY KISHOR BASU             | 1582/2026 |
| 181 | D-WP(C)/53807/2025<br>WP(C)/1102/2026  | THE ZONAL MANAGER, UCO BANK, ASHOKNAGAR, BHUBANESWAR<br>MP | CHINMAY KISHOR SWAIN            | 1583/2026 |
| 182 | D-WP(C)/2773/2026<br>WP(C)/ /          | BAIJAYANT KUMAR BEHERA<br>MP                               | AKSHAYA KUMAR JENA              | 1584/2026 |
| 183 | D-WP(C)/2775/2026<br>WP(C)/ /          | MEENAKHI PANIGRAHI<br>MP                                   | NIHAL RATH                      | 1585/2026 |

|     |  |   |                          |           |
|-----|--|---|--------------------------|-----------|
| 184 | D-WP(C)/2776/2026<br>WP(C)/ /          | M/S.SHREE BHARAT MOTORS LTD.,BHUBANESWAR,ERMA<br>MP             |                          | 1586/2026 |
| 185 | D-WP(C)/33216/2025<br>WP(C)/30418/2025 | SURESH KUMAR BEHERA<br>MP                                       | PRONoy MOHANTY           | 1587/2026 |
| 186 | D-WP(C)/2779/2026<br>WP(C)/ /          | SABITRI PRADHAN<br>MP   | SIBARANJAN POLAI         | 1588/2026 |
| 187 | D-WP(C)/2778/2026<br>WP(C)/ /          | KHALLIKOTE COLLEGE (TRUST) MANAGING COMMITTEE, BHERHAMPUR<br>MP | DEBACUMI TRIPATHY        | 1589/2026 |
| 188 | D-WP(C)/2780/2026<br>WP(C)/ /          | SUDAYAPRASAD PRAVATRANJAN PARHITUSHAR KANTA NAYAK<br>MP         |                          | 1590/2026 |
| 189 | D-WP(C)/2786/2026<br>WP(C)/ /          | DHANESWAR SAHOO<br>MP   | TUSHAR KANTA NAYAK       | 1591/2026 |
| 190 | D-WP(C)/2784/2026<br>WP(C)/ /          | JAYANTI SARAKA<br>MP  | SANTOSH KUMAR DASH       | 1592/2026 |
| 191 | D-WP(C)/2789/2026<br>WP(C)/ /          | PRAFULLA KUMAR SAHOO<br>MP                                      | TUSHAR KANTA NAYAK       | 1593/2026 |
| 192 | D-WP(C)/2792/2026<br>WP(C)/ /          | SURENDRA KUMAR MALLICK<br>MP                                    | TUSHAR KANTA NAYAK       | 1594/2026 |
| 193 | D-WP(C)/2791/2026<br>WP(C)/ /          | PADMABATI BEHERA<br>MP  | TUSHAR KANTA NAYAK       | 1595/2026 |
| 194 | D-WP(C)/2797/2026<br>WP(C)/ /          | RAJANI SAHU<br>MP   | TUSHAR KANTA NAYAK       | 1596/2026 |
| 195 | D-WP(C)/43456/2025<br>WP(C)/30482/2025 | GANESH CHANDRA MOHANTY<br>MP                                    | KISHORE KUMAR MISHRA     | 1597/2026 |
| 196 | D-WP(C)/2801/2026<br>WP(C)/ /          | JHADESWAR PANDA<br>MP   | TUSHAR KANTA NAYAK       | 1598/2026 |
| 197 | D-WP(C)/2802/2026<br>WP(C)/ /          | SANJUKTA PATNAIK<br>MP  | PRONoy MOHANTY           | 1599/2026 |
| 198 | D-WP(C)/2805/2026<br>WP(C)/ /          | BENUDHAR NATH<br>MP   | TUSHAR KANTA NAYAK       | 1600/2026 |
| 199 | D-WP(C)/2804/2026<br>WP(C)/ /          | BIPIN BIHARI MAHAPATRA<br>MP                                    | KESHAB CHANDRA KAR       | 1601/2026 |
| 200 | D-WP(C)/2806/2026<br>WP(C)/ /          | BALARAM MISHRA<br>MP  | TUSHAR KANTA NAYAK       | 1602/2026 |
| 201 | D-WP(C)/40994/2025<br>WP(C)/33943/2025 | M/S.MAHAVIR RICE MILL, RAYAGADA<br>MP                           | SAMIR KUMAR MISHRA       | 1603/2026 |
| 202 | D-WP(C)/2814/2026<br>WP(C)/ /          | UNION OF INDIA<br>MP  | ASUTOSH MOHANTY          | 1604/2026 |
| 203 | D-WP(C)/44740/2024<br>WP(C)/27840/2024 | SRIKANTA CHANDRA SUNDAR RAY<br>MP                               | NIROD KUMAR SAHOO        | 1605/2026 |
| 204 | D-WP(C)/55566/2025<br>WP(C)/2366/2026  | PRAMOD KUMAR TRIPATHY<br>MP                                     | MANOJ KUMAR PATI         | 1606/2026 |
| 205 | D-WP(C)/6494/2018<br>WP(C)/6494/2018   | PANCHANAN PATI<br>MP  | M/S.AJODHYA RANJAN DASH  | 1607/2026 |
| 206 | D-WP(C)/2827/2026<br>WP(C)/ /          | BIJAYA KUMAR BEHERA<br>MP                                       | SURYAKANTA DWIBEDI       | 1608/2026 |
| 207 | D-WP(C)/2835/2026<br>WP(C)/ /          | SWAGATIKA NAYAK<br>MP   | LAXMIKANTA MOHANTY       | 1609/2026 |
| 208 | D-WP(C)/1248/2026<br>WP(C)/ /          | BHARATIYA BIKASH PARISAD, BERHAMPUR<br>MP                       | GOPIAL PRASAD JENA       | 1610/2026 |
| 209 | D-WP(C)/2765/2026<br>WP(C)/ /          | BABITA SAHOO<br>MP  | DILIP KUMAR SAHU         | 1611/2026 |
| 210 | D-WP(C)/2837/2026<br>WP(C)/ /          | S.R.RUTIK<br>MP   | SAMIR KUMAR MISHRA       | 1612/2026 |
| 211 | D-WP(C)/2842/2026<br>WP(C)/ /          | KRUSHNA CHANDRA SAHU<br>MP                                      | ABHILASH MISHRA          | 1613/2026 |
| 212 | D-WP(C)/54960/2025<br>WP(C)/1462/2026  | SRIRAM CHANDRA SAHOO<br>MP                                      | PRASANTA KUMAR SATAPATHY | 1614/2026 |
| 213 | D-WP(C)/2845/2026<br>WP(C)/ /          | KRUSHNA CHANDRA SAHU<br>MP                                      | ABHILASH MISHRA          | 1615/2026 |
| 214 | D-WP(C)/2844/2026<br>WP(C)/ /          | SURYAKANTA SAHOO<br>MP  | GOUTAM KUMAR ACHARYA     | 1616/2026 |
| 215 | D-WP(C)/2766/2026                      | SHYAMA RUNGTA   | NIKHIL PRATAP            |           |

|     |  |  |                                       |           |
|-----|--|--|---------------------------------------|-----------|
|     | WP(C)/ /                               | MP   |                                       | 1617/2026 |
| 216 | D-WP(C)/2849/2026<br>WP(C)/ /          | M/S. SANTOSH KUMAR MOHANTY, GANJAM<br>MP     | RAJ KUMAR JENA                        | 1618/2026 |
| 217 | D-WP(C)/48949/2025<br>WP(C)/34051/2025 | UPENDRA NAYAK<br>MP                          | ANAND PRAKASH DAS                     | 1619/2026 |
| 218 | D-WP(C)/2854/2026<br>WP(C)/ /          | KISHOR KUMAR MOHANTY<br>MP                   | DEBASNAN DAS                          | 1620/2026 |
| 219 | D-WP(C)/2851/2026<br>WP(C)/ /          | RAJENDRA KUMAR BISHOI<br>MP                  | BIDESH RANJAN BEHERA                  | 1621/2026 |
| 220 | D-WP(C)/2855/2026<br>WP(C)/ /          | MANAGING COMMITTEE, TAMBAHARA<br>MP          | BANSHIDHAR SATAPATHY                  | 1622/2026 |
| 221 | D-WP(C)/2793/2026<br>WP(C)/ /          | LACHHAMAN CHAMPIA<br>MP                      | DEBASIS MISHRA                        | 1623/2026 |
| 222 | D-WP(C)/2862/2026<br>WP(C)/ /          | MANAGING COMMITTEE, M.B.B.R. HIGH<br>MP      | BANSHIDHAR SATAPATHY                  | 1624/2026 |
| 223 | D-WP(C)/2795/2026<br>WP(C)/ /          | SON MUNDA<br>MP                              | DEBASIS MISHRA                        | 1625/2026 |
| 224 | D-WP(C)/2868/2026<br>WP(C)/ /          | PURUSOTTAM PRADHAN<br>MP                     | BANSHIDHAR SATAPATHY                  | 1626/2026 |
| 225 | D-WP(C)/2873/2026<br>WP(C)/ /          | NIRMAL BARIK<br>MP                           | AJAYA KUMAR JENA                      | 1627/2026 |
| 226 | D-WP(C)/1701/2026<br>WP(C)/1675/2026   | DR.BASANTA KUMAR NAIK<br>MP                  | DIPTI RANJAN MOHAPATRA                | 1628/2026 |
| 227 | D-WP(C)/2798/2026<br>WP(C)/ /          | LACHHAMAN CHAMPIA<br>MP                      | DEBASIS MISHRA                        | 1629/2026 |
| 228 | D-WP(C)/2886/2026<br>WP(C)/ /          | DALAGANJAN BEHERA<br>MP                      | SK. ZAFARULLA                         | 1630/2026 |
| 229 | D-WP(C)/2888/2026<br>WP(C)/ /          | SK.FIROZ UDDIN<br>MP                         | AJAYA KUMAR JENA                      | 1631/2026 |
| 230 | D-WP(C)/2898/2026<br>WP(C)/ /          | GOURANGA CHARAN PANDA<br>MP                  | BHUBANESWAR DASH                      | 1632/2026 |
| 231 | D-WP(C)/2901/2026<br>WP(C)/ /          | PRAMOD KUMAR SAHOO<br>MP                     | ATMAJIT MANMITH DAS                   | 1633/2026 |
| 232 | D-WP(C)/2908/2026<br>WP(C)/ /          | SUBRAT KUMAR ROUT<br>MP                      | AKSHAYA KUMAR PANDEY                  | 1634/2026 |
| 233 | D-WP(C)/54445/2025<br>WP(C)/2396/2026  | JALLALUDDIN KHAN<br>MP                       | SUDARSAN BEHERA                       | 1635/2026 |
| 234 | D-WP(C)/2852/2026<br>WP(C)/ /          | NURJAHAN BIBI<br>MP                          | RAMAKRUSHNA PATTANAIK                 | 1636/2026 |
| 235 | D-WP(C)/54677/2025<br>WP(C)/2419/2026  | THE SECRETARY, OFFICE OF THE WHOLESALE<br>MP | BANCO OPERATIVE STORES LTD., BALASORE | 1637/2026 |